



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,21st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/6/2022 WITH PIL/52/2020 (D/O)	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM MR R M DAS, ADV. (R-4)
2	WITH PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM MR P NAYAK, SC, FINANCE DEPTT.
3	WA/5/2024	NIBON CHANDRA DAS AND 27 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, P H E
4	I.A.(Civil)/1100/2024 in WA/2246/2024	THE STATE OF ASSAM AND ANR Versus HEMANTA KUMAR RAJA	MR. N J KHATANIAR	GA, ASSAM
	WITH WA/2246/2024 (Filing Number)	THE STATE OF ASSAM AND ANR Versus HEMANTA KUMAR RAJA	MR. N J KHATANIAR	
5	I.A.(Civil)/1848/2024 CAVT. NO.03472/024, in WA/5113/2024	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND AND 10 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM MR. D GOGOI MR ARINDAM BARUAH FOR CAVEATOR
	WITH WA/5113/2024 (Filing Number)	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND AND 10 ORS A	MR. P MAHANTA	
6	I.A.(Civil)/3393/2024 in WA/12473/2024	SACHIN DUTTA Versus THE UNION OF INDIA AND 3 ORS	MR. K R BORA R GOGOI MR. D K BORAH	MRS. P BARMAN (BORKAKOTI) (R-2,3,4) MS S CHANGKAKOTI (R-2,3,4) MR. A NARZARI (R-2,3,4) DY.S.G.I.
	WITH WA/12473/2024 (Filing Number)	SACHIN DUTTA Versus THE UNION OF INDIA AND 3 ORS	MR. K R BORA	

7	I.A.(Civil)/3981/2024 in WA/13129/2024 WITH WA/13129/2024 (Filing Number)	SURUJ ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M ALI MR J. ISLAM MD. ANARUL ISLAM	SC, ELEM. EDU SC, FINANCE
8	I.A.(Civil)/65/2025 in WA/15727/2024 WITH WA/15727/2024 (Filing Number)	SURUJ ALI Versus THE STATE OF ASSAM AND 4 ORS THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS Versus CHIRANJIB BHATTACHARJEE THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS Versus CHIRANJIB BHATTACHARJEE	MR J. ISLAM MR H K DAS MR N K SARMA MR H K DAS	MR S MUKTAR
- FOR FRESH ADMISSION WITH STAY/BAIL -				
9	WP(C)/5624/2024	MINU DEVI AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S K SINGH MR. A GANGULY MR B PUSHILAL MR. A DHANUKA	SC, HIGHER EDU GA, ASSAM SC, REVENUE
10	WA/119/2025	BIDYA CHAKRAVORTY Versus THE STATE OF ASSAM AND ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS T PARASHAR	SC, HIGHER EDU
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
11	WA/227/2023 WITH OFFICE NOTE WITH I.A.(Civil)/1800/2023 in WA/227/2023	THE ENGINEERING PROJECT INDIA. LTD . Versus THE STATE OF MIZORAM AND 335 ORS E	MR. W SHARMA	MR. S K MEDHI (r-4) ASSTT.S.G.I. MR. C LALRAMZAUVA (R-319,326,336) MR. A R MALHOTRA(R-319,326,336) GA, MIZORAM
12	WP(C)/6850/2023	THE ENGINEERING PROJECT INDIA. LTD . Versus THE STATE OF MIZORAM AND 335 ORS A REBEKA RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. W SHARMA MR. M DUTTA MR. M ISLAM MS A KHATUN	MR. S K MEDHI (r-4) ASSTT.S.G.I. GA, MIZORAM SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
13	WP(C)/5574/2024	BIJU PHUKAN AND 16 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. K N CHOUDHURY MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM DY.S.G.I. SC, WPT AND BC SC, ELECTION COMMISSION. SC, M A C
14	WITH WP(C)/5093/2024	PARAMA CHUTIA AND 37 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. K KALITA MS G SWAMI	GA, ASSAM MR. G PEGU (R-1) DY.S.G.I. SC, TRIBAL AFFAIRS (PLAIN) SC, ECI SC. FOR MISSING AUTONOMOUS COUNCIL
15	WITH WP(C)/5150/2024	BHABISH DIHINGIA AND 2 ORS Versus THE UNION OF INDIA AND 11 ORS	MR. K N CHOUDHURY MR. P GOGOI MISS. R R KAKATI MR. B K DAS MR. B K DAS	GA, ASSAM MR. G PEGU (R-1) DY.S.G.I. SC, TRIBAL AFFAIRS (PLAIN) SC, M A C SC, ASEC

16	WP(C)/903/2025	STAR CEMENT Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, APDCL SC, AEGCL
	WITH			
17	WP(C)/7081/2024	M/S ALSTHOM INDUSTRIES LTD. Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED AND 3 ORS.	DR. A SARAF MR. S R GOGOI MS B DUTTA MR. C SARMAH	SC, APDCL SC, AEGCL
	WITH			
18	WP(C)/7082/2024	DALMIA CEMENT (NORTH EAST) LTD., Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 3 ORS	DR. A SARAF MR. S R GOGOI MS B DUTTA	SC, APDCL SC, AEGCL
	WITH			
19	WP(C)/7083/2024	DALMIA CEMENT (NORTH EAST) LIMITED Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED AND 3 ORS.	DR. A SARAF MR. S R GOGOI MS B DUTTA	SC, APDCL SC, AEGCL
20	WP(C)/1392/2025	SABITA NATH AND 22 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA M ALI	SC, SEC. EDU.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
21	WP(C)/3602/2024	UNION OF INDIA AND 3 ORS. Versus NABAJIT BARUA	MR. B CHAKRAVARTY	DR G J SHARMA(R-1) MR D N SARMA(R-1)
		HEARING		
22	WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. M K CHOUDHURY MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1473/2021 in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1843/2021 in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM SC. ATPPF ASSTT.S.G.I.
23	WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
	WITH I.A.(Civil)/1559/2021 in WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I. ASSTT.S.G.I.
24	PIL/68/2023	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S CHAMARIA PETITIONER IN PERSON	MR. K N CHOUDHURY (R-3,4,5,6) MR. B K MAHAJAN (R-3,4,5,6) GA, ASSAM MR. D K DAS (R-3,4,5,6) MR. P MAHANTA (R-7) MR P P MEDHI (R-3,4,5,6)

25	WA/279/2023	THE STATE OF ASSAM Versus PADUM BORAH AND 3 ORS.	MR. P N GOSWAMI	MR. B BARMAN (R-1 TO 4) MR. P K DAS (R-1 TO 4)
26	WP(C)/5994/2023	SMTI. BHARATI SAIKIA AND ANR. Versus UNION OF INDIA AND 4 ORS	DR G J SHARMA MR M CHANDA MR S NATH MR C M KIKON	MR. M R LASKAR (r-5) MRS. A GAYAN MR N SARMA (r-5) DY.S.G.I.
27	WA/360/2024	THE DEPUTY MANAGER RETAIL SALES AND ANR Versus GITA BALA MUSHAHARY AND ANR	MR P BHARDWAJ MR P BHARDWAJ	MR. B RAMCHIARY(R-1) MR. R K D CHOUDHURY, DSGI MR. K K PARASAR (C.GC) MS C TALUKDAR(R-1) MS A RAMCHIARY(R-1) MS T RAMCHIARY(R-1)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MS. M K BROWN	11-04-2025	To	21-04-2025
13)	MR D K DAS	21-04-2025	To	02-05-2025
14)	MRS. M A OZAH	21-04-2025	To	25-04-2025
15)	MR. O P BHATI	11-04-2025	To	03-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 21st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1736/2025 FIXED	BARKANA BEEL FISHERY SS LTD, BANIAKUCHI Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, FISHERY
2	WP(C)/2081/2025	BIVASH DAS AND ANR Versus THE UNION OF INDIA AND ORS	MS. T SOM MS. U HAZARIKA	SC, I O C
ADMISSION				
3	WP(C)/4430/2024 PART-HEARD WITH I.A.(Civil)/3297/2024 in WP(C)/4430/2024	M/S PRANJAL BP GOHAIN Versus THE UNION OF INDIA AND 4 ORS. THE OIL AND NATURAL GAS CORPORATION LTD AND ORS Versus M/S PRANJAL BP GOHAIN	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA MR S CHAKRABORTY	MR S CHAKRABORTY (R-2 TO 5) DY.S.G.I. MR. K N CHOUDHURY MR. L N DIHINGIA
4	WP(C)/890/2017 WITH LCR	THE WORKMAN - SMTI. ARCHANA DIHINGIA Versus THE MANAGEMENT OF M/S. UDALGURI TEA ESTATE and ANR.	MS. B CHOWDHURY (LEGAL AID COUNSEL) PETITIONER IN PERSON	MS. M HAZARIKA (R-1) MR. D NATH (ADDL. SR. GA, ASSAM,(R-2)) MS. S KHOUND (R-1)
5	WP(C)/1498/2018 WITH LCR(A+B) - 2(TWO) FILES	URRUNABAND TEA ESTATE Versus THE STATE OF ASSAM AND ANR.	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. R P SARMAH MR B KOTAKY
6	WP(C)/1816/2018	M/S EAST INDIA CONSTRUCTION Versus THE STATE OF ASSAM AND 5 ORS.	MR. A BARKATAKI MR N BARUAH MR. M K CHOUDHURY	MR. S K TALUKDAR (R4) MR. H SARMA SC, WATER RESOURCE
7	WITH WP(C)/1733/2018	M/S. KALITA CONSTRUCTION AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MR. H SARMA	MR. S K TALUKDAR (R6) SC, WATER RESOURCE
8	WP(C)/1949/2018	JITEN ABANG Versus THE STATE OF ASSAM AND 4 ORS.	MS. R KALITA MS. R CHAKRAVARTY MS. P S CHAKRABORTY	GA, ASSAM
9	WP(C)/2123/2018	MRT SIGNALS LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR. S CHETIA MR. A GOYAL MR. A CHOUDHURY	SC, NF RLY

10	WP(C)/7187/2018	EUSUF ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. P KATAKI MRS R BEGUM	GA, ASSAM MS. M D BORAH
11	WP(C)/685/2019	SEEMA RANI MOLLIK Versus BHARAT PETROLEUM CORPORATION LTD. 4 ORS.	MR. A J SARMA MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	MR. S S ROY (R1-R4) MR. S BORTHAKUR (R1-R4)
12	WP(C)/1067/2019	SANJIT BISWAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AFDC
13	WP(C)/221/2019 CAVT. NO. 1343/2018	ANANTA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K MISRA MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA SR. GA, ASSAM SC, AFDC FOR CAVEATOR MR. S B SARMA
14	WP(C)/2375/2021	MAHENDRA DAS Versus PUNJAB NATIONAL BANK AND 3 ORS	MR. B BARUAH MR S HUSSAIN	MR S DUTTA GA, ASSAM MR. S DUTTA MR. A DHENUKA (R-1 & 2) MR S DUTTA SC, PNB
15	WP(C)/2945/2021	SURAJIT DEKA Versus UNION OF INDIA AND 3 ORS.	MRS. S ROY MR. A A AHMED	MRS S BARUAH ASSTT.S.G.I.
16	WP(C)/922/2022	UTPAL PRATIM BORAH Versus M/S. INDIAN OIL CORPORATION LIMITED AND 3 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D K SARMAH (R-1,2,3,4) MS. A TALUKDAR (R-1,2,3,4) SC, I O C
17	WP(C)/1562/2022	FEDERATION OF INDIAN WOMEN ENTREPRENEURS Versus THE STATE OF ASSAM AND 3 ORS	MR. N BARMAN	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR S P DAS MR. B DEKA MR. B DEKA ASSTT.S.G.I.
18	WP(C)/1740/2022	M/S B R STEEL CORPORATION Versus THE UNION OF INDIA AND 3 ORS	MR. S ROY MR. M H LASKAR	MR G GOSWAMI MR H GUPTA SC, BSNL ASSTT.S.G.I.
19	WP(C)/4274/2022	RAMEN NOMO DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR DEBA KUMAR DAS MS. P BHUYAN	MR B D DAS (r-4) GA, ASSAM MR H K SARMA (r-4) B B HUSSAIN MR S BORA SC, AFDC
20	WP(C)/87/2023	M/S P K INDUSTRY Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MS M DAS	SC, AG (A AND E) MR. SURAJIT DAS (R-5) MRS. A GAYAN DY.S.G.I. SC, WATER RESOURCE
21	WP(C)/590/2023	M/S NISA WINE SHOP Versus THE STATE OF ASSAM AND 4 ORS	MR A K BORAH MR. S K TALUKDAR	GA, ASSAM SC, EXCISE DEPTT.
22	WP(C)/851/2023	M/S ANAMIKA UDYOG Versus PRINCIPAL SECRETARY GOVT. OF ASSAM AND 24 ORS.	Mukesh Sharma MS. S YASMIN	SC, NHM SC, HEALTH AND F W
23	WP(C)/879/2023	KALYAN KUMAR ACHARJEE AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR P K DAS MR. M BARUAH	SC, PWD

24	WP(C)/3107/2023	MANOJ KUMAR MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A GAYAN	GA, ASSAM SC, BTC SC, PWD MS. S KONWAR
25	WP(C)/423/2024	M/S SARASWATI ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	DR B P TODI DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
26	WP(C)/424/2024	M/S P B ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	DR B P TODI DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A S T C SC, A E C
27	WP(C)/883/2024	M/S TAMULI PRINTERS Versus THE STATE OF ASSAM AND 4 ORS	DR B P TODI DR ANKIT TODI	SC, P AND R.D. GA, ASSAM SC, A E C
28	WP(C)/1249/2024	ANUP KUMAR BISWAS Versus THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
29	WP(C)/1304/2024	TAIZUDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR T R SEN SAMIM RAHMAN	GA, ASSAM SC, P W D SC, REVENUE SC, FINANCE
30	WP(C)/1319/2024	ASSAM CRICKET ASSOCIATION Versus THE UNION OF INDIA AND 4 ORS	MR. B GOGOI MR A CHALIHA	GA, ASSAM MR. S S ROY DY.S.G.I.
31	WP(C)/1441/2024	M/S B B ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A S E C
32	WP(C)/1748/2024	RADHESHYAM SAHA AND 2 ORS. Versus THE BIHPURIA MUNICIPAL BOARD AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MS. A BHUYAN (r-1,2,3) MR. R J DAS (r-1,2,3)
33	WP(C)/1756/2024	M/S D. KUMAR AND SALES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M SARMA	SC, P H E SC, FINANCE
34	WP(C)/1769/2024	M/S D. KUMAR AND COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA	SC, P H E SC, FINANCE
35	WP(C)/1798/2024	M/S D. KUMAR AND COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA	SC, FINANCE SC, P H E
36	WP(C)/3263/2024	SWAPAN KR RAY Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. S RANA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
37	WP(C)/4965/2024	DAINIK ASSAM PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	R SARMAH MS B CHOUDHURY MR. A SANDILYA	GA, ASSAM MR. T GOGOI (R-4) MS. S PHUKAN(R-4) NAYANMONI KALITA(R-4)
38	WP(C)/5441/2024 FIXED	RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND 3 ORS	MR. P P BARUAH MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA MR. S AHMED MS A.DAS	MR. C K S BARUAH DY.S.G.I.
39	WP(C)/323/2025	M/S UNIFIED CONSTRUCTIONS AND ENGINEERING PVT LTD Versus THE STATE OF ASSAM AND 14 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	SC, AG (A AND E) GA, ASSAM SC, REVENUE SC, FINANCE SC, PWD
ORDERS				
40	Cont.Cas(C)/43/2021	MOFIDA KHATUN Versus M. S. MANIVANNAN AND ANR.	MR. M HUSSAIN MD. I H KHAN MR A K DAS	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MR. R BORPUJARI (R-1)

41	Cont.Cas(C)/199/2021	BUDHESWAR DAS Versus RAKESH KUMAR AND ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. P N GOSWAMI MR. P N GOSWAMI
42	Cont.Cas(C)/386/2021	HOMNATH SARMA Versus JISHNU BARUA, IAS AND 5 ORS	MR MINTU SAIKIA	MR. S S ROY (R-6) MR. J SAIKIA (R-6) MR. S BORTHAKUR (R-6) MS. S KAKATI (R-6)
43	Cont.Cas(C)/441/2022	CHANAKYA HAZOWARY Versus ANURAG GOEL AND ORS.	MR. R DE	MR. D SAIKIA MS. R B BORA MR. R K MUSHAHARY
44	Cont.Cas(C)/131/2023	M/S POOJA HARDWARE Versus AVINASH PURUSHOTTAM DAS JOSHI AND ORS.	MS D DAS	
45	Cont.Cas(C)/402/2023	MD. ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN AND 4 ORS Versus RAJ CHAKRABORTY AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM	MR D KALITA (R-2) MS. K PHUKAN (R3) MR. D NATH (R-2) MR. R DHAR (r-1)
46	WP(C)/1050/2023	HANIF ALI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. B U LASKAR MR F A AHMED	SC, P AND R.D.
47	WP(C)/5982/2023	MUKTAM ALI @ MD. MUKHTAM ALI Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS.	MR. P D NAIR MR G ALAM MR. F AHMED MR. H ROHMAN	SC, APDCL
48	Cont.Cas(C)/501/2024	SHUBHASHIS CHAKRABORTY Versus AJAY KUMAR AND ANR.	MR. N N B CHOUDHURY MR. N SARKAR MR. D SUTRADHAR	MRS. R DEVI (R-2)
49	I.A.(Civil)/1177/2024 FIXED in WP(C)/2161/2023 WITH WP(C)/2161/2023	THE STATE OF ASSAM, Versus ABU TAHER AHMED ABU TAHER AHMED Versus THE STATE OF ASSAM AND 3 ORS.	RAJESH MAZUMDAR MR. P J SAIKIA, SR. ADV MR DEBA SARMAH MR DEBA SARMAH MR DEBA SARMAH MS N SHYAM MS N SHYAM MR R CHETRY	MR DEBA SARMAH SC, ELEM. EDU
50	WP(C)/6086/2024	THE BRAHMAPUTRA PART-III MACH MAHAL SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, FISHERY
51	WP(C)/1572/2025	TAPASH LODH ROY Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	GA, ASSAM
HEARING				
52	I.A.(Civil)/2689/2022 FIXED in WP(C)/4811/2022 WITH WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	MR. S K MEDHI R SARMAH MS M KAKOTY MR. R B PHOOKAN	R SARMAH SC, NF RLY
53	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY

=====

LEAVE NOTE OF ADVOCATES FOR 21/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MS. M K BROWN	11-04-2025	To	21-04-2025
13)	MR D K DAS	21-04-2025	To	02-05-2025
14)	MRS. M A OZAH	21-04-2025	To	25-04-2025
15)	MR. O P BHATI	11-04-2025	To	03-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 21st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1174/2025	SUKLAL SARKAR Versus THE STATE OF ASSAM AND ANR	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
2	Bail Appln./1175/2025	MOHAMMED MOSHIN Versus THE STATE OF ASSAM	MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
3	Bail Appln./1177/2025	AJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
4	Bail Appln./1179/2025	RAJESH MISHRA Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
5	Bail Appln./1181/2025	RIJU BRATA BARUAH Versus THE STATE OF ASSAM AND ANR	MR N RAY N N HUSSAIN	PP, ASSAM
6	Bail Appln./1183/2025	MAJUMA BIBI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
7	Bail Appln./1184/2025	VIJAY RAY Versus THE STATE OF ASSAM	MR. M K SARMA MR. S B PRASAD	PP, ASSAM
8	Bail Appln./1185/2025	SHARAFUDHEEN P AND ANR Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
9	Bail Appln./1187/2025	MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY	PP, ASSAM
10	Bail Appln./1188/2025	MOHIBUL HOQUE @ MOHIBUL ALI @ RAHUL Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN S KHAN	PP, ASSAM
11	Bail Appln./1189/2025	RAJEN DAS Versus THE STATE OF ASSAM AND ANR	MS. R S SADIAL MR. M R SODIAL MS S Z HAYAT	PP, ASSAM
12	Bail Appln./1190/2025	HABIB AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

13	Bail Appln./1193/2025	JAHEDUL ISLAM @ JAHED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<u>MOTION</u>				
14	Crl.Pet./441/2025	POLI KALITA Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
15	Crl.Pet./443/2025	MINTU BORO Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	PP, ASSAM
16	Crl.Pet./444/2025	IMAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR J ABEDIN MR M Z RAHMAN	PP, ASSAM
17	Crl.Pet./446/2025	MR RANIX DAS Versus THE STATE OF ASSAM AND ANR.	MR I S MAZUMDAR	PP, ASSAM
18	Crl.Pet./447/2025	PABAN DAS Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./121/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. R ALI U U KHAN	MR S PAUL (R-2) PP, ASSAM
20	Bail Appln./312/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MISS. J GOGOI	MS. S CHUTIA (R-2) MS. P CHUTIA(R-2)
21	Bail Appln./379/2025 WITH OFFICE NOTE, FIXED	ABJAL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
22	Bail Appln./398/2025 WITH CASE RECORD(SCANNED COPY), FIXED	PREMA PANDIT Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	PP, ASSAM
23	Bail Appln./536/2025 FIXED	NACHIMUDDIN SK Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N I KHAN MR. S Z RAHMAN	PP, ASSAM
24	Bail Appln./770/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD BULBBUL HUSSAIN @ BULBUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
25	Bail Appln./800/2025 FIXED	MOFIDUL HAQUE @ MOHAMMAD MOFIDUL HAQUE Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
26	Bail Appln./852/2025 FIXED	ABDUL HAQUE @ HOQUE AND ANR Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
27	Bail Appln./879/2025 WITH OFFICE NOTE, FIXED	MUSTAF ALI @ MUSTAFHA ALI Versus THE STATE OF ASSAM AND ANR.	M M RAHMAN	PP, ASSAM
28	Bail Appln./938/2025 FIXED	MD RAJIBUL ISLAM Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
29	Bail Appln./959/2025 FIXED	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S AHMED T UDDIN	PP, ASSAM
30	Bail Appln./1003/2025 FIXED	ASHAD ULLAH @ BIPUL Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

31	Bail Appln./1014/2025 FIXED	MONURANJAN DOLEY Versus THE STATE OF ASSAM	MR A R BHUYAN MR S ABDULLAH M ALI	PP, ASSAM SC, FOREST
32	Bail Appln./1060/2025 FIXED	RABINDRA BISWAS Versus THE STATE OF ASSAM	MR. S R RABHA P HAZARIKA T CHAKMA	PP, ASSAM
33	Bail Appln./1077/2025 FIXED	AMAL CH ARJYA Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
34	AB/234/2025 FIXED	SRI AMRIT DAS @ PATIL Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	MR. I BORTHAKUR(SPL PP, FOREST DEPT., ASSAM) PP, ASSAM
35	AB/282/2025 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. S S AHMED	PP, ASSAM
	WITH I.A.(CrI.)/256/2025 in AB/282/2025	MOIN UDDIN Versus THE STATE OF ASSAM,	MR JAHURUL ISLAM	MR H R A CHOUDHURY
36	AB/532/2025 WITH OFFICE NOTE, FIXED	RAMJAN ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
37	AB/674/2025 WITH OFFICE NOTE, FIXED	ABDUL ALI Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
38	AB/814/2025 FIXED	AMINUR RAHMAN Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MS. M K BROWN	11-04-2025	To	21-04-2025
13)	MR D K DAS	21-04-2025	To	02-05-2025
14)	MRS. M A OZAH	21-04-2025	To	25-04-2025
15)	MR. O P BHATI	11-04-2025	To	03-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 21st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./80/2023 WITH LCR 7 FILES. P.B-2.	GOROI DAS @ SARUPAI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS M DAS S K DAS	PP, ASSAM
	WITH I.A.(Crl.)/182/2023 in Crl.A./80/2023	GOROI DAS @ SARUPAI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS M DAS S K DAS	PP, ASSAM
2	Mat.App./38/2024 WITH LCR.	XXXXXXX Versus XXXXXXX	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI MR. D PRADHAN	DR. P AGARWAL (LEGAL AID COUNSEL)
	WITH I.A.(Civil)/3710/2024 in Mat.App./38/2024	XXXXXXX Versus XXXXXXX	MR K DAS	DR. P AGARWAL
3	Mat.App./50/2024 WITH TCR.	XXXXXXX Versus XXXXXXX	MR P CHOWDHURY MR. V K CHANDAK DR. T KALITA	MR D DEKA (R-1)
4	CRL.A(J)/147/2024 WITH LCR 4 FILES.	BUDHIMAN BISWAKARMA Versus THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	PP, ASSAM
5	I.A.(Crl.)/228/2024 WITH LCR 10 FILES, P.B-2. in Crl.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM
	WITH Crl.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	MR S H SIKDAR (R-2) PP, ASSAM
	WITH Crl.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM

7	Crl.A./319/2024 WITH LCR 2 FILES.	MUBASIR IQBAL BAHAR Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/931/2024 in Crl.A./319/2024	MUBASIR IQBAL BAHAR Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
8	I.A.(Crl.)/999/2024 WITH LCR 5 FILES. in Crl.A./203/2024	PARMATMA SAH AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. A R SHOME MR. P MAZUMDER	PP, ASSAM
	WITH Crl.A./203/2024	PARMATMA SAH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A R SHOME MR. P MAZUMDER	PP, ASSAM
9	I.A.(Crl.)/353/2025 in CRL.A(J)/2760/2025	RAJEN KHAHLARY Versus THE STATE OF ASSAM	MRS. S KHATANIAR	PP, ASSAM
	WITH CRL.A(J)/2760/2025 (Filing Number)	RAJEN KHAHLARY Versus THE STATE OF ASSAM	MRS SANGEETA KHATANIAR	
HEARING				
10	Death Sentence Ref./2/2018 6 Y 7 M 10 D :WITH LCR 4 FILES. P.B-4. FIXED.	THE SATE OF ASSAM Versus ZAKIR HUSSAIN	PP, ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM MR. Z KAMAR (Amicus Curiae)
	WITH Crl.A./336/2018	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A TALUKDAR MR. A K BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	PP, ASSAM
12	CRL.A(J)/20/2020 5 Y 8 M 27 D :WITH LCR 4 FILES, P.B-2.	SURESH BARAIK Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
13	CRL.A(J)/74/2020 6 Y 8 M 16 D :WITH LCR 4 FILES, P.B-2.	BILAL UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A TEWARI, AMICUS CURIAE	PP, ASSAM
14	CRL.A(J)/76/2020 6 Y 6 M 28 D :WITH LCR 5 FILES, P.B-2.	SANTIUS KUJUR Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED, AMICUS CURIAE	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025

10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MS. M K BROWN	11-04-2025	To	21-04-2025
13)	MR D K DAS	21-04-2025	To	02-05-2025
14)	MRS. M A OZAH	21-04-2025	To	25-04-2025
15)	MR. O P BHATI	11-04-2025	To	03-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,21st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/185/2025 B/O	KAMAL SING DAIMARY Versus THE UNION OF INDIA AND 6 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI	DY.S.G.I.
2	Cont.Cas(C)/208/2025	MD NEYAMAT ALI Versus KEERTHI JALLI, IAS	MR M J QUADIR MR. A K HANNAN	
3	Cont.Cas(C)/209/2025	SAIFUL ISLAM Versus KEERTHI JALLI, IAS	MR M J QUADIR MR. A K HANNAN	
4	Cont.Cas(C)/210/2025	MUSTAFIZUR RAHMAN Versus KEERTHI JALLI, IAS	MR M J QUADIR MR. A K HANNAN	
5	Cont.Cas(C)/211/2025	PARTHA PRATIM SAIKIA Versus KEERTHI JALLI, IAS	MR M J QUADIR MR. A K HANNAN	
6	WP(C)/1621/2025 FIXED	HIMANGSHU BAISHYA Versus STATE OF ASSAM AND ANR	MR. D P BORAH MR U GHOSH	GA, ASSAM
- FOR ORDERS -				
7	Cont.Cas(C)/642/2019 FIXED	HIRA KONWAR AND ANR. Versus MOHANLAL SUREKA AND 2 ORS.	MR D K MEDHI	MR. P K GOGOI (r-2) MR. A BURAGOHAIN (r-2) MR. D NATH SR GA,ASSAM
8	Cont.Cas(C)/249/2023 FIXED	MANJU CHANDA Versus SHANTANU P GOTMARE AND ANR	MR B MALAKAR	MR. D SAIKIA(R-2) MR. D SAIKIA(R-2) MR. R BORPUJARI(R-2) MR. R BORPUJARI(R-2) MS. N BORDOLOI(R-2) MS. N BORDOLOI(R-2)
9	Cont.Cas(C)/507/2024 FIXED	JAMILA BIBI @ JAMILA BEGUM Versus AKASH DEEP, I.A.S.	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	MR. D SAIKIA MS. R B BORA MR. S BORA

10	I.A.(Civil)/3804/2024 FIXED in WP(C)/6038/2023 WITH WP(C)/6038/2023	UNION OF INDIA AND 5 ORS Versus ANIL KUMAR DEORI AND ORS ANIL KUMAR DEORI Versus UNION OF INDIA AND 8 ORS SUMOD PORBOSA Versus THE DIMA HASAO AUTONOMOUS COUNCIL AND 2 ORS	GA, AP MR. S K DEORI MR D K DEORI MS. SOMILA MR. J LASKAR	MR. S K DEORI MR. K K PARASAR (R-1-5) DY.S.G.I. GA, ARUNACHAL SC, N C HILLS
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
12	WP(C)/4719/2023 FIXED	ABU HURIRA MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. A Y CHOUDHURY MR. S B LASKAR MR. T A CHOUDHURY MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
13	WP(C)/5898/2023 FIXED	DHIRAJ JYOTI NAMASUDRA Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM
14	WP(C)/3149/2024 FIXED	SUJIT PAUL AND ANR Versus OIL AND NATURAL GAS CORPORATION LTD.	MR D TALUKDAR MR P CHOWDHURY	MR. B CHOUDHURY, SC ONGC
15	WITH WP(C)/3148/2024	JUMI PHUKAN Versus OIL AND NATURAL GAS CORPORATION LTD.	MR D TALUKDAR MR P CHOWDHURY	MR. B CHOUDHURY, SC ONGC
16	WITH WP(C)/3151/2024	DIBYAJYOTI THAKUR AND ANR Versus OIL AND NATURAL GAS CORPORATION LTD	MR D TALUKDAR MR P CHOWDHURY	
17	WP(C)/4918/2024 FIXED	PRSANTA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MS. M D CHOWDHURY MR N BARUAH	SC, FOREST
18	WP(C)/5577/2024 FIXED	HITUSH NATH Versus THE STATE OF ASSAM AND 3 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
19	WP(C)/6278/2023 FIXED	RAM MOHAN HAZARIKA AND 5 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR B M DEKA S YESMIN MR P R SARMA MR D MEDHI P. NAIDING	MR. K N CHOUDHURY (R8, R9) MR. S S ROY (r-1) MISS. R R KAKATI (R8, R9) MS N MAHANTA (R8, R9) N GAUTAM (R8, R9) DY.S.G.I. MS SABINA AHMED (R8, R9) SC, I O C
20	WP(C)/6400/2023 FIXED	SMTI SUMITA DEB SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR M CHANDA MR S NATH MR C M KICON	SC, P AND R.D.
21	WP(C)/1147/2024 FIXED	RAJESWAR SARMA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S P ROY JYOTISH DAS MS. V RAI	GA, ASSAM SC, AG SC, FINANCE
22	WP(C)/5988/2024 FIXED	KANDARPA KUMAR ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. P P BORTHAKUR PRIYANKU PRATIM PARASOR MR. T KALITA MS IVY HUSSAIN	GA, ASSAM

23	WP(C)/6297/2024 FIXED	DEBENDRA NATH AND 5 ORS. Versus THE STATE OF ASSAM AND 12 ORS	MD B ISLAM MR. S S AHMED	SC, PWD ROAD MR. C S HAZARIKA SC, P AND R.D. GA, ASSAM MR. B CHOWDHURY MR. P N GOSWAMI (R-6) MS S SARMA MS. J GOGOI MR. S DUTTA MR. R R Gogoi SC, WATER RESOURCE
----	--	--	-----------------------------	--

HEARING

24	WP(C)/7411/2013 FIXED	RAMESH PRASAD and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	MS.B BHUYAN SC, PWD
----	--	---	---	------------------------

=====

LEAVE NOTE OF ADVOCATES FOR 21/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MS. M K BROWN	11-04-2025	To	21-04-2025
13)	MR D K DAS	21-04-2025	To	02-05-2025
14)	MRS. M A OZAH	21-04-2025	To	25-04-2025
15)	MR. O P BHATI	11-04-2025	To	03-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 21st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/207/2025	RANJOY SAHA Versus TOSHESWAR NATH AND ANR	MR. C CHOWDHURY DR. H SARMA	
2	WP(C)/2067/2025	MD ANOWARUL ISLAM AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
ORDER (STAY VACATING)				
3	I.A.(Civil)/1062/2025 WITH OFFICE NOTE in WP(C)/1012/2025	SIRAJUL HOQUE BARBHUIYA Versus MD SAYKUL ISLAM AND 5 ORS.	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR. M KHAN MR A K DAS SC, SEC. EDU. SC, FINANCE
	WITH WP(C)/1012/2025 CAVT. NO. 000120/25,N	SIRAJUL HOQUE BARBHUIYA Versus MD. SAYKUL ISLAM LASKAR AND 5 ORS	MR. N H MAZARBHUIYAN MR. R P SARMAH MS. L WAJEEDA MR. M H SAIKIA R ALI MR R I BHUYAN	MR. M KHAN MR A K DAS SC, SEC. EDU. FOR CAVEATOR SC, FINANCE
ADMISSION				
4	WP(C)/1990/2021 PART-HEARD, FIXED	MAMTAJ BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, SSA
5	WP(C)/7551/2023 PART-HEARD	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
6	WITH Cont.Cas(C)/130/2024	BAHARUL ISLAM Versus BHABESH DEKA and ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. D NATH (R2) MR B DEURI-r2
7	WP(C)/3887/2017	JUNUMONI GOGOI Versus THE STATE OF ASSAM and 5 ORS.	MR. U J SAIKIA MR. A GOHAIN	SC, ELEMENTARY EDUCATION SC, FINANCE
8	WP(C)/7763/2018	DIPOK BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	SC, SEC. EDU.

9	WP(C)/466/2020	ABINASH KALINDI Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA	SC, ELEM. EDU GA, ASSAM MR B SHARMA MR B SHARMA MR S SHARMA
10	WP(C)/504/2020	FORID ALI MOLLAH AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MD A ISLAM	SC, ELEM. EDU SC, FINANCE
11	WP(C)/2357/2020	NUR MAHAMMAD Versus THE STATE OF ASSAM AND 3 ORS	MR A A DEWAN	SC, HIGHER EDU MR. U K NAIR MR. A CHETRY MR. MD S HOQUE(R 3) MR. M P SARMA MS U SHARMA
12	WP(C)/3475/2020	MRIDU JYOTI KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. C BORUAH	SC, HIGHER EDU MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI
13	WP(C)/200/2021	BELONPARA ME SCHOOL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS SC, SSA MR. H P NEOG	SC, ELEM. EDU GA, ASSAM
14	WP(C)/2729/2021	DEVI PRASAD GHIMIRE Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHETRI MR. K K PARASAR	SC, ELEM. EDU SC, BTC SC, FINANCE
15	WP(C)/3705/2021	MANIK BAISHYA @ MANIK CHANDRA BAISHYA Versus THE GAUATI UNIVERSITY AND 2 ORS.	MS. S KANUNGOE MR. S A B KHABIR MR. S A B KHABIR	MR. P J PHUKAN SC, G U
16	WP(C)/4341/2021	YUNUS ALI KHAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S H RAHMAN MR. D A KAIYUM	SC, ELEM. EDU MR. M I HUSSAIN MR. S M RAHMAN SC, FINANCE
17	WP(C)/4364/2021	RAJU HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS	MR J ABEDIN MR. P D NAIR MR. A CHETRY MR. M P SARMA	SC, ELEM. EDU MR. A K DUTTA (R-9) MR. B PURKAYASTHA (R-9)
18	WP(C)/5119/2021	DR. PARAMITA ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, HIGHER EDU MR B P BORAH (R-5,6) MR P J DUTTA (R-5,6) A KHANDAKAR (R-5,6)
19	WP(C)/7329/2021	BINAY WARY AND 20 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MD A ISLAM	SC, ELEM. EDU SC, BTC SC, FINANCE
20	WP(C)/3521/2022 FIXED	MD.AZIZUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM SC, SSA
21	WP(C)/5327/2023 FIXED	TARUN GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MS R R CHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
22	WP(C)/156/2024	MADHU SHUDHAN SARKAR Versus THE ADDL CHIEF SECRETARY TO THE GOVT OF ASSAM, FINANCE DEPARTMENT AND 6 ORS	MS. J PAUL MS S BHOWMICK	SC, ELEM. EDU SC, FINANCE
23	WITH WP(C)/98/2024	DEBA CHARAN DAS Versus THE ADDITIONAL CHIEF SECRETARY TO TH GOVT OF ASSAM AND 6 ORS	MS. J PAUL MS S BHOWMICK	SC, ELEM. EDU SC, FINANCE
24	WP(C)/3128/2024	DULASRWAN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. Y S MANNAN MR. A LAL MS N DEKARAJA MR A BRAHMA	SC, HIGHER EDU MR. P K DEKA(R-7) J U AHMED (R-5,6) MR. P DAIMARY (R-7) MR S A REEYAZ (R-5,6) SC, BTC

25	WP(C)/4173/2024 FIXED	TAHERA SIDDIKA LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, ELEM. EDU GA, ASSAM MR. P SAIKIA
26	WP(C)/4499/2024 FIXED	JATINDRA NATH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MS. D DEKA	SC, SEC. EDU. SC, FINANCE
BAIL HEARING (BA)				
27	Bail Appln./142/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABUL KHAYER MD SIDDIQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
28	Bail Appln./743/2025 FIXED	BIPLAB MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S A AHMED MR. F A AHMED A. KHANAM	MR E AHMED (R-2) PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
29	RSA/39/2025 CAVT. NO.02242/025, PART-HEARD, FIXED	RADHA RANI DAS AND 3 ORS Versus ASHISH MAZUMDAR AND 8 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR B KAUSHIK MR. P BORAH K BHARALI FOR CAVEATOR
ORDERS				
30	WP(C)/6542/2017	SAJIDA AHMEDA Versus THE STATE OF ASSAM and 8 ORS.	MR.B HUSSAIN MR.P B MAZUMDER	GA, ASSAM SC, ELEMENTARY EDUCATION
31	WP(C)/515/2018	BONTI BORAH Versus THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MR. A J DAS MR. S S S RAHMAN MR P DEKA MR G RENGMA MR. M R SODIAL MS S Z HAYAT	SC, SECONDARY EDU.
32	WP(C)/2926/2018	DR. AMAD UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	SC, HIGHER EDU MR. K N CHOUDHURY, SENIOR ADVOCATE MR. M MAHANTA MR. D DEKA MR. B K KASHYAP
33	WP(C)/3788/2018	DIPTI BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. D K KOTOKY MR. N D SARMA	SC, ELEM. EDU GA, ASSAM
34	WP(C)/7176/2018	INDIRA MISRA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.		SC, SEC. EDU.
35	Cont.Cas(C)/525/2020	MAHMADUL HOQUE Versus PREETOM SAIKIA, IAS AND 4 ORS.	MR. B RAHMAN	MR. D SAIKIA MR. P J SAIKIA MS. P CHAKRABORTY MS K DAS MS M NIROLA
36	WP(C)/4449/2022	DR. TULUMONI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MR. P DEKA	SC, ELEM. EDU GA, ASSAM
37	Cont.Cas(C)/384/2023 FIXED	ASOMI GOGOI Versus NARAYAN KONWAR AND ANR	MR. S HAZARIKA MS A M DCOSTA	MR. D SAIKIA (r-1,2) MR S NEOGI (r-1) MR S M T CHISTIE (R-2) MR. N J KHATANIAR (r-1) MS K DAS(R-2)
38	WP(C)/3395/2023	HITESH BORO Versus THE STATE OF ASSAM AND 3 ORS.	MR N SARMA MR. U SARMA	SC, SEC. EDU.
WITH				
39	WP(C)/2891/2023	SATISH BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR N SARMA MR. U SARMA	SC, SEC. EDU.

40	WP(C)/4901/2023	AMARESH MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. U K NAIR MR. DITUL DAS MR. M P SARMA MS S SARMA HAZARIKA MR K J SAIKIA MR A CHETIA MS TINLUNG	MR. M DAS (R-4) SC, SEC. EDU. SC, FINANCE
41	Cont.Cas(C)/639/2024 FIXED	DIMBESWAR GOGOI Versus NARAYAN KONWAR AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	
42	Cont.Cas(C)/668/2024 FIXED	PARESH CH DEKA Versus TAPAN KUMAR KALITA	MR. M J BARUAH MR. A. ALI	MR B KAUSHIK
43	WP(C)/800/2024	DR. BINITA NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B SAHARIA MR N SARMA	SC, HIGHER EDU
44	WP(C)/3386/2024	DR. TULUMONI DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC, ELEM. EDU GA, ASSAM
45	WP(C)/1253/2025 FIXED	DEBA GOALA Versus THE UNION OF INDIA AND 3 ORS	MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	DY.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MS. M K BROWN	11-04-2025	To	21-04-2025
13)	MR D K DAS	21-04-2025	To	02-05-2025
14)	MRS. M A OZAH	21-04-2025	To	25-04-2025
15)	MR. O P BHATI	11-04-2025	To	03-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,21st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 CRP(IO)/145/2025 B/O	SWAHID ALI Versus DHIRAJ DEKA AND ANR	MR. A MANNAF MD A S ALI	
2 CRP(IO)/148/2025 B/O	SMTI ANJALI GOGOI Versus UMESH KONCH AND 4 ORS.	MR. B K DAS H P NEOG	
ADMISSION			
3 CRP(IO)/145/2023 FIXED	SMTI. PREMODA BARMAN AND 3 ORS Versus JINTU DUTTA AND 3 ORS	PETITIONER IN PERSON	MR P UPADHYAY (R-3) MR P UPADHYAY (R-3) MR. R K BHUYAN (r-2) MR. K LAHKAR (R-4) MR. I AHMED (R-4) R BISWAS (R-4) MR A UPADHYAY MR. M KASHYAP (r-2) MR. B P KUMAR
4 CRP(IO)/129/2024 FIXED	SUNANDA RAM CHOUDHURY Versus HEMEN PRASAD DUTTA	MRS A SAIKIA MS. U SAUD	MR. S B PRASAD
5 Test.App./4/2025	HEMEN DAS Versus PUTUMONI DAS	MR. SURAJIT DAS MR. P P DAS	MR P KALITA MRS S GOSWAMI(R-1)
WITH I.A.(Civil)/588/2025 in Test.App./4/2025	HEMEN DAS Versus PUTUMONI DAS	MR. SURAJIT DAS MR. P P DAS	MR P KALITA MRS S GOSWAMI(R-1)
6 MFA/15/2025	THE UNION OF INDIA Versus SMTI. SHYAMALI TANTI	MR. S K MEDHI	
7 CRP(IO)/63/2025	AKABBAR ALI AND ANR Versus MD DARBESH ALI	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
8 MACApp./147/2025	NEW INDIA ASSURANCE CO. LTD. Versus PURABI BORDOLOI AND 5 ORS	MR. R K BHATRA MS P HAJURI MR H BHAGAWATI A BIYANI L A MAGAR	

	WITH I.A.(Civil)/1211/2025 in MACApp./147/2025	NEW INDIA ASURANCE CO. LTD. Versus PURABI BORDOLOI AND 5 ORS	MR. R K BHATRA MS P HUJURI MR H BHAGAWATI A BIYANI L A MAGAR MR. K K BHATTA	
9	MACApp./148/2025 WITH I.A.(Civil)/1230/2025 in MACApp./148/2025	UNITED INDIA INSURANCE CO. LTD. Versus PRAMILA SARANIA AND 4 ORS UNITED INDIA INSURANCE CO. LTD. Versus PRAMILA SARANIA FOR HEARING U/O XLI RULE II C.P.C.	MR. K K BHATTA MR. K K BHATTA	
10	RSA/196/2024 B/O WITH I.A.(Civil)/3256/2024 in RSA/196/2024 WITH I.A.(Civil)/3257/2024 in RSA/196/2024	URBASHI BHARALI AND 2 ORS Versus HEMOPROVA KAKOTY URBASHI BHARALI AND 2 ORS Versus HEMOPROVA KAKOTY URBASHI BHARALI AND 2 ORS Versus HEMOPROVA KAKOTY	MR. K R BOROOAH MR. K R BOROOAH MR. K R BOROOAH	
11	RSA/26/2025 FIXED WITH I.A.(Civil)/600/2025 in RSA/26/2025	KRISHNA PATOWARY AND ANR Versus GOPI DAS AND ORS KRISHNA PATOWARY AND ANR Versus GOPI DAS AND ORS	MR Z MUKIT MR. A SATTAR MR. S K SINGH MR. W HAQUE MR Z MUKIT MR. A SATTAR MR. S K SINGH MR. W HAQUE	
12	RSA/45/2025	JAGAT KONS AND 3 ORS Versus JOHN SINGSON AND 11 ORS ORDERS	MR G N SAHEWALLA	
13	MACApp./116/2013 WITH LCR	RAJESH DEVI BRAHMIN and 2 ORS Versus NISHANT NAHATA and 2 ORS	MR.S K SAHARIA MR D C NATH MR.D DAS	MR.S K GOSWAMI MR.A ACHARYA MS.L SARMA MR.R KATHKATIA
14	MACApp./16/2016 WITH I.A./245/2016 in MACApp./16/2016	M/S HDFC ERGO GEN INS. CO. LTD Versus SRI ROHUL AMIN and ANR M/S HDFC ERGO GEN INS. CO. LTD Versus SRI ROHUL AMIN and ANR	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	MR.N H MAZARBHUYAN(R-1) MR.A R SIKDAR(R-1) MR.N AHMED(R-1) MR.M H TALUKDAR(R-1) MR.P K GARODIA R-1 MR.K MIRA(R-1) MS.L WAJEEDA(R-1) MR.A DEKA(R-1) MS.P SHARMA(R-1) MR.A R SIKDAR(R-1) MR.N AHMED(R-1) MR.M H TALUKDAR(R-1)
15	CRP(IO)/41/2018	NARA NARAYAN SARMAH Versus RAM NARAYAN SARMA AND ANR.	MR. S P CHOUDHURY MR B KAUSHIK U K CHETRY	A I AHMED R BARUAH MR. A IKBAL MRS M NATH
16	RSA/314/2018 WITH LCR	ON THE DEATH OF SEPUL GHOSH HIS LEGAL REPRESENTATIVES SMT LALITA GHOSH AND 9 ORS Versus SRI RASIK CHANDRA SEAL	MR. S K GHOSH MS F AHMED	MR. A H M R CHOUDHURY

	WITH I.A.(Civil)/4080/2018 in RSA/314/2018	ON THE DEATH OF SEPUL GHOSH HIS LEGAL REPRESENTATIVES SMT LALITA GHOSH AND 9 ORS Versus SRI RASIK CHANDRA SEAL	MR. S K GHOSH MS F AHMED	
17	MACApp./537/2018 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus NAZMA BEGUM @ NAZMA KHATUN AND 3 ORS	MS. N MODI MR. C SHARMA MR. S DUTTA MR. S DUTTA MR. R A HAZARIKA	MR. M TALUKDAR (r-1,2,3) MR. A SHAKIL (r-1,2,3)
18	MACApp./463/2019 WITH LCR	SRIMATI JUNA NATH and 5 ORS Versus SRI JAYANTA DUTTA and 2 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.U BARUAH	MR.A J SAIKIA(R-3) MR. K K BHATTA (r-3) MD.A H LASKAR(R-2) MR.N N BHUYAN(R-3) MR.B U LASKAR(R-2) MR.U K DUTTA(R-3) MR. B KAKATI MR.K BORAH(R-3) MS JONA TALUKDAR (r-3) MR. R GOSWAMI (R4)
19	MACApp./81/2020 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI SUJAN PAUL and 3 ORS	MS.R D MOZUMDAR MR.S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/498/2020 in MACApp./81/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI SUJAN PAUL and 3 ORS	MS.R D MOZUMDAR MR.S P SHARMA MS. C MOZUMDAR	
20	MACApp./292/2020 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus RAMEN DAS @ RAMEN CH. DAS AND 3 ORS.	MR. S K GOSWAMI MR R SHARMA	MR D MONDAL (R1)
21	MACApp./182/2021 WITH LCR	ATUL MATTAK AND 2 ORS. Versus M/S NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. U C RABHA MR S MATAK	MR. N M DUTTA
22	RSA/61/2023	ANOWARA KHATUN @ ANGURA BIBI Versus MONOWARA BEGUM AND 6 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI DR. B. C. BORAH MR. S. J. SARKAR	
23	RSA/74/2023	MUKTI PRASAD CHAUHAN Versus PINTU GHOSH	MR G CHOUDHURY K SHARMA	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR
24	RSA/39/2024	CHANDRA BISWAS AND 3 ORS Versus NARAYAN CH. BISWAS AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	MR. N H MAZARBHUIYAN (R-1) MR. M H SAIKIA (R-1) R ALI (R-1)
	WITH I.A.(Civil)/633/2024 in RSA/39/2024	CHANDRA BISWAS AND 3 ORS Versus NARAYAN CH BISWAS AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	
25	RSA/59/2024	EMMANUEL HOSPITAL ASSOCIATION AND ANR. Versus BIRO SINGH	MR. A DHAR MISS S ROY MD F FARIDI	MR. O LASKAR
26	RSA/84/2024	HAMID ALI AND ANR Versus JARINA BIDHAVA AND 4 ORS	MR. L TALUKDAR MR M R ISLAM MR H TALUKDAR N TALUKDAR	MR K BHUYAN(R-2,3,5) MR. M U E BHUYAN (R- 2,3,5) R K TALUKDAR(R-2,3,5)
27	RSA/93/2024	ON THE DEATH OF MAJHI BHENGA HIS LEGAL HEIRS, SMTI. CHINI BHENGRA AND ORS Versus JITEN BHENGRA AND 2 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	

28	RSA/111/2024	SANDHYA DEY Versus MOTILAL GHOSH	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	MR. A BHATTACHARJEE(R-1) MS. D L DEKA(R-1) MAUSAM NATH(R-1)
29	CRP(IO)/116/2024	SABITA HAZARIKA GOGOI (ALIAS SMTI. MANU HAZARIKA) Versus DULU HAZARIKA AND ANR	MR S BORTHAKUR MR R SENSUA A M AHMED R A LAHKAR	
30	WITH CRP(IO)/36/2024 WITH LCR	SABITA HAZARIKA GOGOI @ SMTI. MANU HAZARIKA Versus DULU HAZARIKA AND ANR	MR R SENSUA A M AHMED	
31	RSA/131/2024	PRANAB TALUKDAR AND ANR Versus PRANITA TALUKDAR AND 7 ORS.	MR. SURAJIT DAS MR. P P DAS	MR. I H LASKAR(R-1 TO 8) MR. P K DEKA (R-1 TO 8) MR. P DAIMARY(R-1 TO 8) MS. N M LONGKENG(R-1 TO 8)
32	RSA/163/2024 WITH LCR	BROJEN ROY @ BROJENDRA CH ROY Versus NIKUNJA ROY	MR G J SAIKIA MR. R K MAHATO MR. B J MUKHERJEE MS R SAHA MR S DAS	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA
33	RSA/165/2024 WITH LCR	ABDUL KUDDUS BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	GA, ASSAM
	WITH I.A.(Civil)/2715/2024 in RSA/165/2024	ABDUL KUDDUS BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	GA, ASSAM
34	RSA/168/2024 WITH LCR	HARAMOHAN BAISHYA AND ANR Versus HARIKANTA BAISHYA AND 7 ORS	J TALUKDAR MR. R ALI MR. T G BARUAH MR. M BORO	MR. M U MONDAL MR. M H BARBHUYAN A A AHMED MR. A W MONDAL
35	RSA/172/2024	GITIMA ROY AND 2 ORS Versus SABITA NATH SARMA	MR G J SAIKIA MR. N DAS MR S DAS MD A ISLAM	MR. S K GHOSH MS F AHMED
	WITH I.A.(Civil)/2877/2024 in RSA/172/2024	GITIMA ROY AND 2 ORS Versus SABITA NATH SARMA	MR G J SAIKIA MR. N DAS MR S DAS MD A ISLAM	
36	RSA/179/2024	SORHAB ALI @ MD. SURHAB ALI Versus SURUT ZAMAL	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY S AHMED	MR P K KALITA MR K TALUKDAR
	WITH I.A.(Civil)/3053/2024 in RSA/179/2024	SORHAB ALI @ SURHAB ALI Versus SURUT ZAMAL	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY S AHMED	
37	RSA/211/2024 WITH LCR	PHATIK BORAH Versus HARAKANTA CHAYENGIYA	MR. L GOGOI MR. M K SHARMA	MR. T DEURI MRS. R S DEURI MS A DAS MS. L WANGSA
	WITH I.A.(Civil)/3497/2024 in RSA/211/2024	PHATIK BORAH Versus HARAKANTA CHAYENGIYA	MR. L GOGOI MR. M K SHARMA	
38	RSA/215/2024 WITH LCR	JYOTSNA RANI DAS LASKAR AND 3 ORS Versus RABIJUL HAQUE LASKAR AND 5 ORS	MR. S D PURKAYASTHA	MRS. R RONGMEI (R-1)

39	RSA/235/2024 CAVT. NO.10002/024, WITH LCR	LIKHESWAR CHUTIA Versus ON THE DEATH OF CHENIRAM KALITA HIS LEGAL HEIRS SNEHMOEE SAIKIA KALITA AND ORS	MR. A R SHOME MR A J GHOSH MR N ALAM	MR. K R BORA R GOGOI MR. D K BORAH FOR CAVEATOR
40	CRP(IO)/246/2024 WITH LCR	BISWAJIT DEWRI Versus BARNALI BORDOLOI	MR. K BORUAH MR. M ALAM MS. P BORAH	MS M D MEDHI MS J KALITA MR S J BARUAH
41	Review.Pet./25/2025 in CRP(IO)/361/2023 (D/O)	AIKON SAIKIA AND ANR Versus MANORANJAN SAIKIA AND ORS	MR. K N CHOUDHURY MS M M DAS N GAUTAM MS. R BHARALI MR. S B BORAH	
42	I.A.(Civil)/815/2025 in CRP/40/2024 (D/O) in CRP/40/2024	ON THE DEATH OF BASANTA KUMAR TALUKDAR HIS LEGAL HEIRS NIBHA TALUKDAR AND 4 ORS. Versus BIJOY TALUKDAR		
43	I.A.(Civil)/1215/2025 in MACApp./4115/2025	MINAKSHI DAS AND ORS Versus ICICI LOMBARD GEN. INSURANCE CO. LTD AND ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
	WITH MACApp./4115/2025 (Filing Number)	MINAKSHI DAS AND ORS Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	ATMA RAM AGARWALA	
44	I.A.(Civil)/1217/2025 in Mat.App./4190/2025	XXXXXXX Versus XXXXXXX	MR. M BHAGABATI MS. B TALUKDAR	
	WITH Mat.App./4190/2025 (Filing Number)	XXXXXXX Versus XXXXXXX	MR MONOJ BHAGABATI	
45	I.A.(Civil)/1220/2025 in RSA/3259/2025	MD SARIFUDDIN AHMED AND ORS Versus MD. FAKARUDDIN ALI AHMED ALIAS FAKARUDDIN	MR. T K BHUYAN MR. C TALUKDAR	
	WITH RSA/3259/2025 (Filing Number)	MD SARIFUDDIN AHMED Versus MD FAKARUDDIN ALI AHMED ALIAS FAKARUDDIN	Chandan Talukdar	
46	I.A.(Civil)/1226/2025 in MACApp./4408/2025	NEW INDIA ASSURANCE CO LTD. Versus MD NAJRUL HOQUE	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./4408/2025 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus MD NAJRUL HOQUE	Samujjal Pratim Sharma	
47	I.A.(Civil)/1228/2025 in MACApp./1267/2025	SRI JUNU TANTI Versus THE UNITED INDIA INSURANCE CO. LTD. AND 4 ORS	MR R CHAKRAVORTY S RABHA R BASUMATARY	
	WITH MACApp./1267/2025 (Filing Number)	SRI JUNU TANTI Versus THE UNITED INDIA INSURANCE COMPANY LIMITED AND FOUR ORS	SIMANTA RABHA	

=====

LEAVE NOTE OF ADVOCATES FOR 21/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MS. M K BROWN	11-04-2025	To	21-04-2025
13)	MR D K DAS	21-04-2025	To	02-05-2025
14)	MRS. M A OZAH	21-04-2025	To	25-04-2025
15)	MR. O P BHATI	11-04-2025	To	03-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,21st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1176/2025 B/O	SURAJ MIAH Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
2	Bail Appln./1191/2025	ASADUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3	Bail Appln./1196/2025	RAJA DAS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD MR M HUSSAIN	PP, ASSAM
4	Bail Appln./1197/2025	BIKI ALI Versus THE STATE OF ASSAM	MR J RAHMAN K RAHMAN M ISLAM	PP, ASSAM
5	Bail Appln./1198/2025	MD ABU SAYED Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
6	Tr.P.(CrI.)/16/2025	SMTI MUKUTI BARMAN Versus CHANDI CHANDRA BARMAN	MR. D MAZUMDAR MS. S KANUNGOE C V INTONG	
7	Tr.P.(CrI.)/17/2025	SHRI K K YANGFO AND ANR Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR B KAUSHIK MR. P BORAH MS. K HAZARIKA MR. S HAZARIKA	SC, CBI
8	CrI.Rev.P./121/2025	KHONGSING RONGHANG Versus HARWI TIMUNGPI	MS. T KALITA MR. R J DAS MRS S SAIKIA	
9	CrI.Rev.P./122/2025	ANARUL HUSSAIN @ ANAL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
10	CrI.Rev.P./123/2025	RAJ BANSHI RAY Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM

11	Crl.Rev.P./124/2025	KAMAL KRISHNA DAS Versus SRI BEUTI DEVI GOSWAMI AND ANR	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	PP, ASSAM
12	Crl.Pet./374/2025	FULBAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
13	Crl.Pet./388/2025 FIXED	NUR MOHAMMAD Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN MR. N ISLAM	PP, ASSAM
14	AB/890/2025	RAJ KARMAKAR Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
15	AB/891/2025	SADIKUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
16	AB/894/2025	ZIYARUL HOQUE Versus THE STATE OF ASSAM	MR. R ISLAM T TALUKDAR	PP, ASSAM
17	AB/895/2025	LAL MAHMUD AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
18	AB/897/2025	DILDAR ALI SHEKH @ DILDAR ALI SHEIKH Versus STATE OF ASSAM	V BORAH P P DEY MR. D SUTRADHAR	PP, ASSAM
19	AB/899/2025	JAKIR HUSSAIN Versus THE STATE OF ASSAM	J U AHMED MS J A AHMED MR S A REEYAZ	PP, ASSAM
ADMISSION				
20	Crl.Pet./896/2022 FIXED	M/S FLAMINGO BREWERIES PVT LTD AND 2 ORS Versus INCOME TAX DEPTT	MR. V RAJKHOWA MR. D GOGOI	MR. S C KEYAL, S/C, INCOME TAX DEPTT.
21	Crl.A./125/2025	SADHAN SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN MR N M DEKA	PP, ASSAM
22	Crl.A./126/2025	SRI SARAT LIKSON Versus THE STATE OF ASSAM AND ANR	MS. P BORAH	PP, ASSAM
BAIL HEARING (BA)				
23	Bail Appln./512/2025 B/O	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
24	Bail Appln./967/2025 WITH OFFICE NOTE, FIXED	HAREN PATGIRI Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
25	Bail Appln./999/2025 WITH OFFICE NOTE, FIXED	ABUL HUSSAIN KHAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING				
26	AB/290/2025 FIXED	SUDHIR KUMAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ORDERS				
27	I.A.(Crl.)/841/2024 WITH LCR 4 FILES in Crl.A./291/2024	JIBESWAR DAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. A NAYAK	PP, ASSAM

	WITH Crl.A./291/2024	JIBESWAR DAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. A NAYAK	PP, ASSAM
28	Crl.L.P./12/2025 in Crl.A./514/2025	STATE OF ASSAM, Versus SUBHAS CHETRY	MR K.K. DAS ADDL PP,ASSAM	
	WITH Crl.A./514/2025 (Filing Number)	THE STATE OF ASSAM REPRESENTED BY THE PP ASSAM Versus SUBHASH CHETRY	MR KANGKAN KUMAR DAS	
	WITH I.A.(Crl.)/359/2025	THE STATE OF ASSAM Versus SUBHAS CHETRY	MR K.K. DAS ADDL PP,ASSAM	
29	I.A.(Crl.)/259/2025 B/O in Crl.A./1880/2025	SUKHURAM SATNAMI Versus THE STATE OF ASSAM	DARAK ULLAH MS A HUSSAIN SABRISH AHMED	PP, ASSAM
	WITH Crl.A./1880/2025 (Filing Number)	SUKHURAM SATNAMI Versus THE STATE OF ASSAM		
	WITH I.A.(Crl.)/1881/2025 (Filing Number)	SUKHURAM SATNAMI Versus THE STATE OF ASSAM		
30	Crl.Pet./286/2025 FIXED	MAHIBUL HOQUE @ MOHIBUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. S A HUSSAIN MR D J HALOI MR Z RAHMAN	PP, ASSAM
31	I.A.(Crl.)/351/2025 in CRL.A(j)/5001/2024	RAHUL MUSHAHARY Versus THE STATE OF ASSAM AND ANR	MR. B HALDAR	PP, ASSAM
	WITH CRL.A(j)/5001/2024 (Filing Number)	RAHUL MUSHAHARY Versus THE STATE OF ASSAM AND ANR G	MR. B HALDAR	
32	CRL.A(j)/5001/2024 (Filing Number)	RAHUL MUSHAHARY Versus THE STATE OF ASSAM AND ANR G	MR. B HALDAR	
33	I.A.(Crl.)/352/2025 in Crl.Rev.P./3067/2025	LALIT TAMULY Versus PANKAJ BORA AND ANR	MR S P DAS MR. ANGSHUMAN DEKA MS C BORA MS. S BAISHYA	PP, ASSAM
	WITH Crl.Rev.P./3067/2025 (Filing Number)	SHRI LALIT TAMULY Versus SRI PANKAJ BORA	MS CHAYANIKA BORA	
HEARING				
34	Crl.A./123/2012 WITH LCR 4 FILES, FIXED	NUR BAKTA BORA Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY MS.M MEDHI	PP, ASSAM
35	Crl.Pet./83/2013 WITH LCR 4 FILES, FIXED	BISHNU PRASAD GOSWAMI and 4 ORS Versus BIPUL BORA and ANR	MR.B D DAS MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
36	Crl.Pet./190/2014 FIXED	STATE OF ASSAM and ANR. Versus CHIEF JUDICIAL MAGISTRATE and ANR	PP, ASSAM	MR.A CHOUDHURY MR.S BORTHAKUR
37	Crl.Pet./157/2020 WITH LCR 2 FILES(SCANNED COPY), FIXED	ARAKHI BASUMATARI Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	MR. T DEURI (r-2) MRS. R S DEURI (r-2) MS T WAPANGLA (r-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MS. M K BROWN	11-04-2025	To	21-04-2025
13)	MR D K DAS	21-04-2025	To	02-05-2025
14)	MRS. M A OZAH	21-04-2025	To	25-04-2025
15)	MR. O P BHATI	11-04-2025	To	03-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 21st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5340/2021	HARIOM KUMAR DUBEY Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR J C GAUR MS. M GAUR	SC, GMC
2	WP(C)/1015/2024	AJIT BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. S K BHATTACHARYYA MR H MAURYA	GA, ASSAM SC, REVENUE
3	WP(C)/2252/2024	SABITA DAS @ SABITA BANIA AND ANR Versus THE LIFE INSURANCE CORPORATION OF INDIA AND 2 ORS	MR R S CHAUHAN	
4	WP(C)/2810/2024	MANOJ PRASAD Versus THE UNION OF INDIA AND 3 ORS	DR G J SHARMA MR S NATH MS B BORA	MR. K GOGOI DY.S.G.I.
5	WP(C)/2812/2024	RAM NIWAS MISHRA Versus THE UNION OF INDIA AND 3 ORS	DR G J SHARMA MR S NATH MS B BORA	DY.S.G.I.
6	WP(C)/7043/2024	BISHNUPAD BISWAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MS. D CHAUHAN	SC, FOREST
7	Cont.Cas(C)/138/2025	NIRMALA TOPPO Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	
8	Cont.Cas(C)/139/2025	SMTI ANURADHA BARMAN Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	
9	Cont.Cas(C)/144/2025	JAKIR HUSSAIN AND 10 ORS. Versus NABA DEEP PATHAK, ACS AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	
10	WP(C)/193/2025	SAHAB UDDIN Versus THE STATE OF ASSAM AND 8 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	SC, P AND R.D. GA, ASSAM SC, A S E C
11	WP(C)/506/2025	DIPANNITA SARMA AND 24 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, GMC

12	WP(C)/517/2025	PHUL KUMARI MEDHI AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A AWAL MR. A A MONDAL MR R A AHMED MR A ALAM	GA, ASSAM SC, REVENUE
13	WP(C)/608/2025	JAHURA KHATUN AND 11 ORS. Versus THE AEGCL AND 6 ORS.	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	SC, BTC SC, AEGCL MS. M BARMAN, JR. GA, ASSAM
14	WP(C)/731/2025	JAYNAL AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R TALUKDAR	SC, P AND R.D. GA, ASSAM SC, ASEC
15	WP(C)/825/2025	MD. MANIR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MS M ZOMUANPUII MS S JAIN	GA, ASSAM
16	WP(C)/890/2025	SADHANA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS M ZOMUANPUII MS S JAIN	GA, ASSAM
17	WP(C)/1002/2025	SMTI LILABATI BARAIK Versus THE STATE OF ASSAM AND 5 OTHERS	MR. A GANGULY	GA, ASSAM SC, REVENUE
18	WP(C)/1144/2025	RAMISHA BEGUM Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH H THAKURIYA J M BAISHYA	GA, ASSAM SC. BTC
19	WP(C)/1317/2025	RUSTAM ALI Versus THE UNION OF INDIA AND 4 ORS	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	SC, P AND R.D. SC, ECI SC, ASEC
20	WP(C)/1368/2025	ANUP KUMAR NAG Versus THE REGIONAL MANAGER, THE ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	
21	WP(C)/1404/2025	JASHIM UDDIN LASKAR AND 2 ORS Versus THE UNION OF INDIA AND 7 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC
ADMISSION				
22	WP(C)/7009/2016	M/S GROB TEA COMPANY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MS.S KAKATI MR.C CHAKRABORTY	GA, ASSAM MS P.R. MAHANTA, SC, REVENUE
23	WP(C)/7239/2017 FIXED	ASHOK KR. SEN and ANR. Versus THE STATE OF ASSAM and 3 ORS	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.D DEKA	SC, HEALTH
24	WITH WP(C)/863/2020	HEMA RAM DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR H BORAH	SC, HEALTH
25	WITH WP(C)/1910/2020	KAGEN DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR. S A CHOUDHURY	SC, HEALTH
	WITH I.A.(Civil)/1526/2024 in WP(C)/1910/2020	KHAGEN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DEKA	SC, HEALTH

26	WP(C)/3005/2019	RELiance JIO INFRATEL PVT. LTD. Versus THE STATE OF ASSAM AND 17 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY	MR. P PATHAK (R15,R16) MR. M BHAGABATI (R7-R13) MS G BORA (R7-R13) MS. B TALUKDAR (R7-R13) GA, ASSAM MR. P TALUKDAR (R15,R16) MR S CHAKRABORTY (R-7,8,9,10,12) SC, APDCL MS. M HAZARIKA (R7-R13) MS NILAM DEVI (R15,R16) SC, GMC SC, G M D A
27	WP(C)/5342/2021 FIXED	DHARAMPAL SATYAPAL LTD. AND 2 ORS. Versus DESIGNATED OFFICER AND CENTRAL LICENSING AUTHORITY AND 2 ORS.	DR. ASHOK SARAF MR. A LAL MR P BARUAH MR. U PATHAK MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, HEALTH AND F W ASSTT.S.G.I.
28	WP(C)/1212/2023	M/S DAYAL CONSTRUCTIONS AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	GA, ASSAM MR. BHASKAR DUTTA, SENIOR ADVOCATE (r-7,8) MR. S S ROY(R-2 TO 5) MR. SAILENDRA DEKA (r-7,8) MR. S BORTHAKUR (R-2 TO 5) MR J DAS (r-7,8)
	WITH I.A.(Civil)/2305/2024 in WP(C)/1212/2023	RANJU AGARWAL AND ANR Versus M/S DAYAL CONSTRUCTIONS AND 7 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR. SAILENDRA DEKA MR J DAS	MR. B D KONWAR SR. ADV. MR. S S ROY MR. S BORTHAKUR MR H AGARWAL MR J SINGH
29	WITH WP(C)/392/2023	RANJU AGARWAL AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR J DAS	MR. B D KONWAR SR. ADV. (R4-R7, R9) MR H AGARWAL (R4-R7, R9) MR J SINGH (R4-R7, R9) MS M ZOMUANPUII (R4-R7, R9) MR P DOLEY (R4-R7, R9) SR. GA, ASSAM
	WITH I.A.(Civil)/154/2025 in WP(C)/392/2023	M/S DAYAL CONSTRUCTIONS AND 4 ORS Versus RANJU AGARWAL AND ORS	MR. B D KONWAR SR. ADV. MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY MR F Z MAZUMDER	GA, ASSAM MR. SAILENDRA DEKA MR. B DUTTA
30	WP(C)/5428/2023	JITEN BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM MR. N UPADHAYAY (R-5) MS. M BARMAN (R-2, R-3, R-4) MS. J GOGOI (R-6) SC, REVENUE SC, WATER RESOURCE SC, IRRIGATION
31	WP(C)/1745/2024	GOALPARA WHOLESALE CONSUMERS CO. OPERATIVE SOCIETY LTD. GOALPARA Versus THE STATE OF ASSAM AND 4 ORS 4	MR F Z MAZUMDER	GA, ASSAM

32	WP(C)/3562/2024	JAHIRUL ISLAM AND 44 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. KHAIRUL ISLAM	GA, ASSAM MR. N HAQUE (R-11,7,8) MR. N HAQUE (R-11,7,8) MR K UDDIN(R-11) MR K UDDIN(R-11) MR. A K AZAD(R-11,8,7) MR. A K AZAD(R-11,8,7) MR. S R BARBHUIYA (R-8) MR M HUSSAIN(R-9,10,12,7) SC, REVENUE SC, FINANCE DEPTT.
33	Crl.Pet./126/2025 (ASSIGNED)	NABA KUMAR SARANIA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA A H CHOUDHURY	MR. S CHAUHAN(R-2) MR. P MAZUMDER(R-2) M. BORUAH(R-2) R DEB PP, ASSAM B CHOWHAN (R-2)
34	WP(C)/337/2025	MAHABAL CEMENT PRIVATE LIMITED Versus THE STATE OF ASSAM AND 10 ORS	G. GOSWAMI R SARMAH MS M KAKOTY MS P SAIKIA	GA, ASSAM MR. A I KATHAR (R9, R10, R11) MR. A RONGPHAR (R9, R10, R11) SC, DIMA HASAO
	WITH I.A.(Civil)/506/2025 in WP(C)/337/2025	SONESH HOJAI AND 2 ORS Versus MAHABAL CEMENT PRIVATE LIMITED AND ORS	MR. A I KATHAR MR. A RONGPHAR	GA, ASSAM MR G GOSWAMI SC, DIMA HASAO
	WITH WP(C)/467/2025	SONESH HOJAI AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A I KATHAR MR. A RONGPHAR	G. GOSWAMI(R-7) A NEOG (R-7) SC, REVENUE SC, D H A COUNCIL
36	WP(C)/683/2025	SAMSUL HOQUE AND ANR Versus THE STATE OF ASSAM AND 10 ORS.	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM MR. J ROY MR P P SARMA SC, REVENUE
	WITH WP(C)/344/2025	KASHIM ALI @ KASHEM ALI Versus THE STATE OF ASSAM AND 11 ORS.	MD. A. RASHID MR. M HUSSAIN MR A.K. MOLLAH	GA, ASSAM SC, REVENUE
	WITH WP(C)/443/2025 CAVT. NO. 008420/25,N	KASHIM ALI @ KASHEM ALI AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM MR. JYOTIRMOY ROY MR. C CHAKRAVARTY(R-7,9,10,11) MR. C CHAKRAVARTY(R-7,9,10,11) MR. C CHAKRAVARTY(R-7,9,10,11) MR D DAS(R-7,10,11) MR B P SARMAH(R-7,9,10,11) MR B P SARMAH(R-7,9,10,11) MR B P SARMAH(R-7,9,10,11) B SAHA (R-7,9,10,11) B SAHA (R-7,9,10,11) MR. JAYANTA ROY(R-7,9,10,11) MR. JAYANTA ROY(R-7,9,10,11) S J KALITA (R-8) SC, REVENUE FOR CAVEATOR

39	WITH WP(C)/678/2025	UMMEHANI AHMED Versus THE STATE OF ASSAM AND 10 ORS.	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM MR. J ROY SC, REVENUE MR P P SARMA
40	WP(C)/1374/2025 FIXED	JALAL UDDIN AKAND Versus THE STATE OF ASSAM AND 3 ORS.	MR. J AHMED MR Z RAHMAN	GA, ASSAM SC, REVENUE
<u>BAIL HEARING (BA)</u>				
41	Bail Appln./3884/2024 FIXED	MD ROJIT ALI @ SAHIL AHMED @ ROJITULLAH Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM	MS. R CHOUDHURY (Amicus Curiae, R-2) PP, ASSAM
<u>ORDERS</u>				
42	Cont.Cas(C)/549/2016	RUPAK KALITA Versus M.C. BORO and 3 ORS	MR.J M A CHOUDHURY MR.A B T HAQUE	
43	WP(C)/2155/2018	ABDUL MANNAN KHAN Versus THE STATE OF ASSAM AND 16 ORS.	MR. S K ROY MRS. M M ROY	DR. B AHMED SC, CO OP GA, ASSAM
44	WP(C)/2289/2018	NITYANANDA KAMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR S ALI MR. J C GOGOI MR. R KALITA MR. D HANDIQUE MR. K KALITA MR. N GOGOI MR. H KAKATI	GA, ASSAM
45	WP(C)/2677/2018	NAKUL CHANDRA PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR D K MEDHI MR P K SINGH	GA, ASSAM MR. P MEDHI MR. G C BORAH MS. N DEVI
46	WP(C)/4866/2019	ROBIN DAS AND 13 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMAH	GA, ASSAM SC, GAUHATI MUNICIPAL CORPORATION (R-2)
47	WP(C)/1763/2020	ABED ALI AND 56 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS C M DEKA MR. N H MAZARBHUIYAN MR. P N GOSWAMI MR. N J KHATANIAR MR. I KALITA MS. L WAJEEDA MR. A S TAPADER MR. M H SAIKIA	GA, ASSAM SC. REVENUE
48	Cont.Cas(C)/16/2021	MINU BORO Versus GYANENDRA DEV TRIPATHY, IAS, AND 2 ORS (A)	MR. S CHAUHAN MR. P MAZUMDER	MR. M BHAGABATI (r-2) MR. M BHAGABATI (r-2) MS G BORA (r-2) MS G BORA (r-2) MS. B TALUKDAR (r-2) MS. B TALUKDAR (r-2) MR D KALITA (R-3) MR. D NATH (R-3)
49	WP(C)/4367/2023	M/S MD ALAL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MR. A GANGULY MR. A DHANUKA MR S K SAHA MS. H JAIN	SC, GST DR. B N GOGOI
50	Crl.Rev.P./283/2024 WITH LCR 5 FILES,(ASSIGNED)	RAHUL GANDHI Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MR. D K BAIDYA	PP, ASSAM
51	Cont.Cas(C)/549/2024	SMTI. K DEVI AND 26 ORS. Versus MEGHA NIDHI DAHAL	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR. D SAIKIA MR. S BORA

52	WITH Cont.Cas(C)/376/2024	KARRI BABU RAO AND ANR Versus MEGHA NIDHI DAHAL	MR A DASGUPTA MS B DAS	MR. D SAIKIA MR. S BORA MR. S BORA SC, GMC
53	Cont.Cas(C)/593/2024 B/O	SMTI BHAGILA DEURI Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. R BORPUJARI(R-1) MS. N BORDOLOI(R-1)
54	Cont.Cas(C)/680/2024	ANITA VERMA Versus BISWAJIT PEGU AND 2 ORS.	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	MR. B GOGOI(R-2) MR. D NATH (R-1,2) MR P NAYAK(R-2) MR A CHALIHA (R-2)
55	Cont.Cas(C)/691/2024	SIKHA SARMA @ SHIKHA SHARMA Versus GYANENDRA DEV TRIPATHI AND 4 ORS.	MR A GOHAIN	MR. D SAIKIA (R-1,2) MR. R BORPUJARI(R-1,2) MS. N BORDOLOI(R-1,2)
56	WP(C)/2151/2024	M/S WEST BENGAL MANUFACTURING CO PVT LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	GA, ASSAM
57	WP(C)/1388/2025 FIXED	AMIT KUMAR JAIN Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, AXIS BANK LTD. DY.S.G.I.
	WITH I.A.(Civil)/1188/2025 in WP(C)/1388/2025	AMIT KUMAR JAIN Versus THE UNION OF INDIA AND 5 OTHERS	MR. D SARAF MR. S S GUPTA	SC, AXIS BANK LTD. DY.S.G.I.
58	WP(C)/1401/2025 WITH OFFICE NOTE, FIXED	M/S YASHODA AND SONS ENERGY STATION AND ANR. Versus PUNJAB NATIONAL BANK AND 6 ORS.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. P SENGUPTA (R1-R3) DY.S.G.I. SC, PNB

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MS. M K BROWN	11-04-2025	To	21-04-2025
13)	MR D K DAS	21-04-2025	To	02-05-2025
14)	MRS. M A OZAH	21-04-2025	To	25-04-2025
15)	MR. O P BHATI	11-04-2025	To	03-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 21st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1186/2025	MOHIBUL ISLAM Versus THE STATE OF ASSAM	MR. B K DAS MR. P DAS	PP, ASSAM
2	Bail Appln./1192/2025	MR BIKASH BORDOLOI Versus THE STATE OF ASSAM	MR I S MAZUMDAR	PP, ASSAM
MOTION				
3	AB/896/2025	KAMAL DAS AND ORS Versus THE STATE OF ASSAM	MR S C DAS MR. C. SHIL B SARKAR	PP, ASSAM
4	AB/898/2025	SAMED ALI @ SUMIT ALI Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
BAIL HEARING (BA)				
5	Bail Appln./744/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SANJIP URANG @ SANJIB URANG @ BATCHA, Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
6	Bail Appln./822/2025 FIXED	SHOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
7	Bail Appln./1024/2025 FIXED	ABDUL RASHID Versus THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN T UDDIN	PP, ASSAM
8	Bail Appln./1046/2025 FIXED	BISWAJIT DAS Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
9	Bail Appln./1061/2025 FIXED	JALAL UDDIN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
10	Bail Appln./1064/2025 WITH OFFICE NOTE, FIXED	SIRAJUL HOQUE @ SERA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM

BAIL HEARING

11	AB/2176/2024 FIXED	MRS REJIA BEGUM AND 9 ORS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
12	AB/2682/2024 FIXED	JAYANTA KURMI Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
13	AB/193/2025 FIXED	TARMUZ ALI AND 3 ORS. Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
14	AB/237/2025 FIXED	ABHIJEET CHOUDHURY Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MS. S T BOKTH K A SODIAL T R OVUNG	PP, ASSAM
15	AB/293/2025	SRI JAHURUL MIYA Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MD S A MONDAL MR S RAHMAN	PP, ASSAM
16	AB/808/2025 FIXED	ASIF MARAL @ ASIB MARAL Versus THE STATE OF ASSAM	DARAK ULLAH MS A HUSSAIN SABRISH AHMED	PP, ASSAM

ORDERS

17	I.A.(CrI.)/347/2021 IN BA/1161/2021 (D/O), WITH SCANNED COPY OF LCR, OFFICE NOTE in Bail Appln./1161/2021	BISHNU PRASAD NEOG Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
----	--	--	---	-----------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MS. M K BROWN	11-04-2025	To	21-04-2025
13)	MR D K DAS	21-04-2025	To	02-05-2025
14)	MRS. M A OZAH	21-04-2025	To	25-04-2025
15)	MR. O P BHATI	11-04-2025	To	03-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,21st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
1 Bail Appln./355/2025	GOPAL CHANDRA RAI Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, DRI
MOTION (BA)			
2 Bail Appln./1195/2025	BITUL SENAPATI Versus THE STATE OF ASSAM	MR. G PATOWARY MR. R PHUKAN	PP, ASSAM
ADMISSION			
3 CRP(IO)/63/2022	SYED JAMIR ALI AND 10 ORS Versus SYED MOKIB ALI AND 5 ORS	MD M S ALI	MR. R BARUAH MR. A IKBAL
4 CRP(IO)/13/2024	DIGANTA CHETIA Versus DR. (SMT.) NIRUPAMA DUTTA AND ANR	MR D KALITA	MR. A K GUPTA (R-2) MR. R S MISHRA(R-2)
5 CRP(IO)/495/2024	SACHIDANANDA SINGH Versus DHRUBA DAS	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA	DR. B N GOGOI
6 CRP(IO)/534/2024	KESHAB KR. DEKA Versus JAMAL KHAN AND 2 ORS	MR S KHOUND MR. K MOHAMMED MS. S. SAIKIA	MD A ALI(R-1,2,3) MR. K BHATTACHARJEE (R-1,2,3) MS T BARUAH(R-1,2,3)
7 RFA/22/2025	RAMESH DUTTA Versus SMTI. DEVIKA DOSS AND ORS	MR. R SARMA MR. N GOSWAMI MR D HAZARIKA MR A HUSSAIN MR SUBHRAJIT SAIKIA	
WITH I.A.(Civil)/1210/2025 in RFA/22/2025	RAMESH DUTTA Versus SMTI. DEVIKA DOSS AND ORS	MR. R SARMA MR. N GOSWAMI MR D HAZARIKA MR D HAZARIKA	
8 RFA/23/2025	SMT SUSHILA BARALIYA AND ANR Versus SAJJAN BARALIYA AND 22 ORS	MR. S K GOSWAMI MR. R SHARMA	
WITH I.A.(Civil)/1214/2025 in RFA/23/2025	SMT SUSHILA BARALIYA AND ANR Versus SAJJAN BARALIYA AND 22 OTHERS	MR. S K GOSWAMI MR. R SHARMA	

FOR HEARING U/O XLI RULE II C.P.C.

9	RSA/37/2023 WITH LCR WITH I.A.(Civil)/702/2023 in RSA/37/2023	PRASENJIT MANDAL AND 3 ORS. Versus RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	MR. A C SARMA (r-1 to 10) MR P C GOSWAMI (r-1 to 10) MR G BHARADWAJ (r-1 to 10) MR N BRAHMA (r-1 to 10)
10	RSA/49/2024	TIKA RAM NEPAL Versus AMBIKA DEVI	MR. S BISWAS MS D DEVI	MR. S C BISWAS MR. A IKBAL MS A BORAH
<u>ORDERS</u>				
11	MC/781/2015 IN RSA SL. NO. 237779/2014	SHRI RAJENDRA KUMAR MILLI, Versus PRAKASH CHOUBEY,	MR. D MAZUMDAR MR.P BORAH MS.H SARMA	MR J SINGH MS M ZOMUANPUII
12	RFA/156/2018 WITH LCR	SRI PARIKHIT PATHAK @ PARIKHA PATHAK Versus SMTI. SUNITA PATHAK	MR. S K SAHARIAH MR. M DAS	MR. B J MUKHERJEE MR. S BISWAS
13	RSA/183/2018	MD BHIMBAR ALI Versus MD AZAHARUDDIN	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA MR. S M RAHMAN	MS. P BORAH (R1 & R2) MR. T BARUKIAL (R1 & R2)
14	I.A.(Civil)/4410/2018 in MACApp./185/2010 (D/O) in MACApp./185/2010 WITH I.A.(Civil)/4411/2018	SRI NIRMAL BARMAN Versus MD. LAL MAHAMMAD MAJUMDAR and 2 ORS.	MR. M TALUKDAR MR. A SHAKIL	MRS. S ROY (r-3)
15	I.A.(Civil)/1521/2019 in RSA/100/2014 WITH RSA/100/2014 WITH I.A.(Civil)/1524/2019 in RSA/100/2014 WITH I.A.(Civil)/1525/2019 in RSA/100/2014 WITH I.A.(Civil)/1526/2019 in RSA/100/2014 WITH I.A.(Civil)/1527/2019 in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS KARUNA SARMA and 3ORS Versus SON MALAKAR and 13 ORS KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN MR. S K GOSWAMI MR. R SARMA (A1, A4) MS. I DEKA (A1, A4) MR. R SHARMA MR. R SARMA MS. P BARMAN MR. R SARMA MS. P BARMAN MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA MR N RAY MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY

	WITH I.A.(Civil)/1528/2019 in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY
16	RSA/37/2020	ABDUL REZZAK Versus ON THE DEATH OF MOWAZZAM HUSSAIN, HIS LEGAL HEIRS REPRESENTING AND 3 ORS.	MR. J AHMED MS A HUSSAIN	MR F U BARBHUIYA MS S DAS
17	WITH RSA/66/2020	NOZRUL ISLAM AND 11 ORS Versus ABDUL REZZAK AND 7 ORS	MS. R CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. J AHMED MS A HUSSAIN MR Z RAHMAN
18	CRP(IO)/107/2022	SUKHENDU SEKHAR DEB Versus ARUN KUMAR BIST AND 8 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. P D NAIR (R4) MR. A CHETRY (R4) MR G ALAM (R4) MR. H ROHMAN (R4) S R A NASER (R4)
19	I.A.(Civil)/1127/2022 in RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH	MR D CHAKRABORTY
	WITH RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH MR. R SARMA MR D K DAS	MS. R CHOUDHURY (r-1,2,9)) MS S S ZIA (r-1,2) MR D. CHAKRABORTY (r-1,2)
	WITH I.A.(Civil)/1128/2022 in RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH	MR D CHAKRABORTY
20	CRP/108/2023	ASHOK PAUL Versus SMTI AMALA PAUL	MR. A R SHOME MR. T BARUAH MR. S J SARMAH	MR. N DEKA MR. M GOGOI MS E CHOUDHURY
21	CRP/155/2023	SURUJ ALI Versus ABDUR RASHID AND ANR	MR. P DEKA	MR D MAHANTA (R-1) MR T GOGOI (R-1)
22	CRP/189/2023	NIBEDITA YEIN PEGU Versus CHANDRA KANTA DUARAH (K)	MS. A TALUKDAR MS A SIDDIKA MR A MOHAMMAD	
23	CRP(IO)/438/2023	JUNNATUN BEGUM AND 4 ORS Versus EUSUFAR RAHMAN AND 8 ORS	MR A K RAI MR B YADAV	
	WITH I.A.(Civil)/3870/2023 in CRP(IO)/438/2023	JUNNATUN BEGUM AND 4 ORS Versus EUSUFAR RAHMAN AND 8 ORS	MR A K RAI MR B YADAV	MD M S ALI
24	I.A.(Civil)/1514/2023 in RSA/6134/2023	RINA BALANATH @ RINA BALANATH Versus KALPANA PATGIRI AND ANR .	MS J CHAKRABORTY MR B K KAR MR. M DASGUPTA MD S ALI	MR S DEWRI (r-1,2) MR P SONOWAL (r-1,2) MR A DEKA (r-1,2)
	WITH RSA/6134/2023 (Filing Number)	RINA BALANATH @ RINA BALANATH Versus KALPANA PATGIRI AND ANR . B	MR B K KAR	
	WITH I.A.(Civil)/6135/2023 (Filing Number)	RINA BALANATH @ RINA BALANATH Versus KALPANA PATGIRI AND ANR . B	MR B K KAR	
25	I.A.(Civil)/1556/2023 CRP 4/2013(D/O) in CRP/4/2013	GAURI SHANKAR SHARMA Versus MOOLCHAND KUCHARIA AND 9 ORS.	MR S S SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN	
	WITH MC/42/2023	GAURI SHANKAR SHARMA Versus MOOLCHAND KUCHARIA AND 9 ORS.	MR S S SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN	

26	I.A.(Civil)/1703/2023 in RSA/6395/2019	LUIT BARMAN AND ANR Versus ON THE DEATH OF ISHWAR DUTTA, HIS LEGAL HEIRS AND LEGAL REPRESENTATIVES AND ORS. SRI LUIT KUMAR BARMAN AND ANR Versus ON THE DEATH OF ISHWAR DUTTA HIS LEGAL HEIRS AND 7 ORS	MR G BHARADWAJ MR N BRAHMA	
	WITH RSA/6395/2019 (Filing Number)			
	WITH MC/50/2023	LUIT BARMAN AND ANR Versus ON THE DEATH OF ISHWAR DUTTA, HIS LEGAL HEIRS AND LEGAL REPRESENTATIVES AND ORS.	MR G BHARADWAJ MR N BRAHMA	
27	I.A.(Civil)/2819/2023 in RSA/8276/2023	NUMALIGARH REFINERY LTD. AND ANR. Versus BALIRAM SINGH AND ANR. NUMALIGARH REFINERY LTD. AND ANR. Versus BALIRAM SINGH AND ANR. A	MR. S S ROY MS. S KAKATI MS. M. KONYAK. W	MR G N SAHEWALLA (R-1) MR. N SHARMA (R-1) B K SINGHA (R-1)
	WITH RSA/8276/2023 (Filing Number)			
	WITH I.A.(Civil)/8277/2023 (Filing Number)	NUMALIGARH REFINERY LTD. AND ANR. Versus BALIRAM SINGH AND ANR. A	MR. S S ROY	
28	I.A.(Civil)/2966/2023 in RSA/11674/2023	ON THE DEATH OF TILAK RAJ KEJRIWAL HIS LEGAL HEIRS M/S MAMCHAND YOGNARAYAN AND CO. Versus BINOD KUMAR JHA ON THE DEATH OF TILAK RAJ KEJRIWAL HIS LEGAL HEIRS M/S MAMCHAND YOGNARAYAN AND CO. Versus BINOD KUMAR JHA E	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	MS. C AGARWAL
	WITH RSA/11674/2023 (Filing Number)			
29	I.A.(Civil)/3264/2023 in MACApp./2280/2023	NIKUNJA MEDHI Versus NAZRUL ISLAM AND ANR. NIKUNJA MEDHI Versus NAZRUL ISLAM AND ANR. E	MR. S ISLAM MR A HAWARI	
	WITH MACApp./2280/2023 (Filing Number)		MR. S ISLAM	
30	CRP/6/2024 WITH OFFICE NOTE	DWIPEN GOGOI Versus PALLABI DAS GOGOI	MR. S NATH MR. N G KUNDU MS. J PAUL MS S BHOWMICK R SAHA	
31	RSA/15/2024	JAYANTA KUMAR DAS Versus NILIMA DAS CHOUDHURY AND 6 ORS JAYANTA KUMAR DAS Versus NILIMA DAS CHOUDHURY AND 6 ORS	MR. M K SARMA MR. A MOBARAQUE S A AKIB	MR. B K SEN MR A HUSSAIN N HASAN
	WITH I.A.(Civil)/260/2024 in RSA/15/2024	MAYURI SAIKIA AND 2 ORS Versus M/S UNITED INDIA INSURANCE CO LTD AND 3 ORS M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI MAYURI SAIKIA and 5 ORS	MR. M K SARMA MR. A MOBARAQUE S A AKIB MR. S BANIK	MR. A J SAIKIA
32	CO/16/2024 in MACApp./578/2017			
	WITH MACApp./578/2017			
33	RSA/25/2024 WITH LCR	RANJAN PEGU Versus PARTHA SARKAR	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. S C BISWAS MR. A IKBAL MS. U NANDA

34	RSA/73/2024 WITH LCR	RADHESHYAM GOWALA @ YADAV Versus JADURAM LEKHARU	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM R DEB	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA
35	CRP/130/2024	BHEBALU MAHANTA AND 2 ORS Versus JYOTISH KR BARUA AND 7 ORS	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR S HUSSAIN N TALUKDAR	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA
36	CRP(IO)/142/2024	DIPAK SARMAH Versus KHAIRUL HUSSAIN AND 2 ORS	MR. A DHAR MR R SINGHA MS S PATOWARY	MR. A K JAIN(R-3) MR. M KASHYAP (R-1,2) MR. S A SINGH (R-1,2)
37	I.A.(Civil)/232/2024 in RSA/300534/2017	SRI LAKHESWAR BORA and ANR Versus SRI JADAV DEKA @ BORDOLOI and 3 ORS	MR A DASGUPTA MR. T BAIDYA MS. A S BAIDYA MR. K M HALOI MS C.DEVI	MS A HUSSAIN (R-1,3)
	WITH RSA/300534/2017 (Filing Number)	SRI LAKHESWAR BORA and ANR Versus SRI JADAV DEKA @ BORDOLOI and 3 ORS	MS.S SENAPATI MR.A K SAHEWALLA	
38	CRP(IO)/305/2024	DILIP KUMAR BARUAH Versus DWIP BARUAH AND 2 ORS.	MRS S GOSWAMI MR. KHAIRUL ISLAM	MR N SARMA (R-1)
39	CRP(IO)/477/2024 WITH LCR	MD. TOUSIF HUSSAIN REZA Versus AAFSHEEN AL ISLAM	MR Z I CHOUDHURY MD. I HUSSAIN	
40	I.A.(Civil)/757/2024 in RSA/369/2017	MD MONOJJIR ALI Versus STATE OF ASSAM and ORS	MR. T U LASKAR	GA, ASSAM GA, ASSAM
	WITH RSA/369/2017	MD MONOJJIR ALI Versus STATE OF ASSAM and ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MR. P K ROY (R4-15(D)) MR. S K CHAKRABORTY (R4-15(D)) MR A CHAKRABORTY (R4-15(D)) MS. M DUTTA (R4-15(D)) MR. C K S BARUAH (SR. GOVT. ADV)
41	I.A.(Civil)/789/2024 in RSA/2358/2024	RAKTIMAVA SWAMI Versus PURBANCHAL HOUSING (KAUSHIK AND LB) APRARTMENT OWNERS ASSOCIATION	MR. B DEKA MS P BARUAH S AZIZ	MR. C CHAKRAVARTY MS N T MANPOONG
	WITH RSA/2358/2024 (Filing Number)	RAKTIMAVA SWAMI Versus PURBANCHAL HOUSING (KAUSHIK AND LB) APRARTMENT OWNERS ASSOCIATION E	MR. B DEKA	
42	I.A.(Civil)/3190/2024 WITH LCR in RSA/59/2009	SRI TARLOK SINGH and ORS Versus ON THE DEATH OF JATINDRA NATH BHARALI	MR. D MOZUMDER MR. S BISWAS	MR. T J MAHANTA (R-1.b, 1.1,1.3,1.4) MS. P BHATTACHARYA(R-1.b, 1.1,1.3,1.4)) MR. A BORUA(R-1.b, 1.1,1.3,1.4) MR T GOGOI(R-1.b,1.1,1.3,1.4))
	WITH RSA/59/2009	SRI TARLOK SINGH and ORS Versus SRI JATINDRA NATH BHARALI	MR.K AGARWAL MR.S C KEYAL MR. D MOZUMDER MR. P NEOG MR. S BISWAS MR. C PRADHAN	MR.T J MAHANTA MS.P BHATTACHARYA

	WITH MC/880/2009 in RSA/59/2009	SRI TARLOK SINGH and ORS. Versus SRI JATINDRA NATH BHARALI and ORS.	MR.K AGARWAL MR.S C KEYAL MR. P NEOG	
	WITH I.A.(Civil)/3189/2024 in RSA/59/2009	SRI TARLOK SINGH and ORS Versus ON THE DEATH OF JATINDRA NATH BHARALI	MR. D MOZUMDER MR. S BISWAS	
	WITH I.A.(Civil)/3191/2024 in RSA/59/2009	SRI TARLOK SINGH AND ORS Versus ON THE DEATH OF JATINDRA NATH BHARALI	MR. D MOZUMDER MR. S BISWAS	
43	I.A.(Civil)/205/2025 WITH LCR, FIXED in RSA/164/2016 WITH RSA/164/2016	MUSSTT MAFIA KHATUN Versus MD INAMUL ISLAM and ORS ON THE DEATH OF MD JABED ALI HIS LEGAL HEIRS and ORS Versus MD INAMUL ISLAM and 14 ORS	MR. R. ALI MR. R J BORDOLOI MS. A MEDHI MS. D SONOWAL MR. R ALI MS. C SARMA	MR. A SAHAD (R-1) MR. D HALOI (R-1) MR. S A HUSSAIN (R-1) MS. A DEKA (R-1)
	WITH I.A.(Civil)/206/2025 in RSA/164/2016	MAFIA KHATUN Versus MD INAMUL ISLAM and ORS	MR. R ALI	MD. A SAHAD
	WITH I.A.(Civil)/207/2025 in RSA/164/2016	MAFIA KHATUN AND ORS Versus MD INAMUL ISLAM and ORS	MR. R. ALI	
44	I.A.(Civil)/985/2025 in RSA/255/2010	ON THE DEATH OF APPELLANT RAMA RANJAN CHANDA, HIS LEGAL HEIRS SMTI RITA RANI CHANDA, Versus SRI SUDIP DEY,	MS. P CHAKRABORTY MS. A DAS	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. U DUTTA
	WITH RSA/255/2010	RAMA RANJAN CHANDA Versus SUDIP DEY and 5 ORS	MS.G DEKA MS.P CHAKRABORTY	MR.G N SAHEWALLA MR.MD ASLAM MR.U DUTTA MSK KALITA
	WITH I.A.(Civil)/986/2025 in RSA/255/2010	ON THE DEATH OF APPELLANT RAMA RANJAN CHANDA, HIS LEGAL HEIRS SMTI RITA RANI CHANDA Versus SRI SUDIP DEY,	MS. P CHAKRABORTY MS. A DAS	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. U DUTTA
	WITH I.A.(Civil)/988/2025 in RSA/255/2010	ON THE DEATH OF APPELLANT RAMA RANJAN CHANDA, HIS LEGAL HEIRS SMTI RITA RANI CHANDA Versus SRI SUDIP DEY,	MS. P CHAKRABORTY	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. U DUTTA
45	I.A.(Civil)/1022/2025 in LA.App./10838/2024	DURLLAV DUNGRI AND 27 ORS. Versus POWER GRID CORPORATION OF INDIA LTD AND 3 ORS.	MR D C K HAZARIKA MS J BEZBARUAH MR N C K HAZARIKA	GA, ASSAM SC, PGCI LTD.
	WITH LA.App./10838/2024 (Filing Number)	POWER GRID CORPORATION OF INDIA LTD Versus THE STATE OF ASSAM AND 29 ORS F SMTI KHATEJA BEGUM Versus ON THE DEATH OF GAURANGA CH. GHOSH, HIS LEGAL HEIRS AND SUCCESSORS AND ANR	MR. D DEKA MR. R K BHUYAN	MR. K P SINGH
46	I.A.(Civil)/1091/2025 WITH LCR in RSA/14/2013			

WITH
[RSA/14/2013](#)

SMTI KHATEJA BEGUM,
Versus
GAURANGA CH. GHOSH and ORS,

MR. R K BHUYAN
MR.P K DEKA
MR.N AHMED
MR. K SAIKIA
MR.Z AHSAN
MR.H KASHYAP

MR.S K SINGH
MR.P SUNDI
MRB PUSHILAL
MR.K P SINGH

WITH
[MC/232/2013](#)
in RSA/14/2013

SMTI KHATEJA BEGUM,
Versus
GAURANGA CH. GHOSH and ORS,

MR. R K BHUYAN
MR.P K DEKA
MR.N AHMED
MR. K SAIKIA
MR.Z AHSAN
MR.H KASHYAP

WITH
[I.A.\(Civil\)/1092/2025](#)
in RSA/14/2013

SMTI KHATEJA BEGUM
Versus
ON THE DEATH OF GAURANGA CH.
GHOSH, HIS LEGAL HEIRS AND
SUCCESSORS AND ANR

MR. R K BHUYAN

MR. K P SINGH

=====

LEAVE NOTE OF ADVOCATES FOR 21/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MS. M K BROWN	11-04-2025	To	21-04-2025
13)	MR D K DAS	21-04-2025	To	02-05-2025
14)	MRS. M A OZAH	21-04-2025	To	25-04-2025
15)	MR. O P BHATI	11-04-2025	To	03-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 21st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./306/2024	MD. NUR HUSSAIN Versus MD. ABDUL KHALEQUE AND 2 ORS	MR H J TAMULI MR H J TAMULI MR D KALITA	MR. R ALI (R1) MR. R K BHATRA (r-3) MD S HUSSAIN (R1) MS P HUJURI (r-3) MS R GANGAWAT (r-3)
2	MACApp./529/2024	PADUMI DAS Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS	A G CHOUDHURY	
3	MACApp./571/2024	MD. ROHIM UDDIN LASKAR Versus MUSSTT NEWARUN BEGUM BARBHUIYA AND 2 ORS. F	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR. A KAKATI (R-3)
4	MACApp./585/2024	ORIENTAL INSURANCE COMPANY LTD Versus DEBA KANTA NEOG AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/3459/2024 in MACApp./585/2024	ORIENTAL INSURANCE COMPANY LTD Versus DEBA KANTA NEOG AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
5	MACApp./616/2024	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI ARJUN PANDIT @ ARJUN DAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/3694/2024 in MACApp./616/2024	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI ARJUN PANDIT @ ARJUN DAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
6	MACApp./631/2024	NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF SMTI CHAYA RANI SARKAR HER LEGAL HEIRS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/2693/2022 in MACApp./631/2024	NATIONAL INSURANCE COMPANY LTD. Versus SMTI CHAYA RANI SARKAR AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA	

WITH I.A.(Civil)/3908/2024 in MACApp./631/2024	NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF SMTI CHAYA RANI SARKAR HER LEGAL HEIRS(Deceased)	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	ORDERS		
7 MACApp./174/2015 WITH LCR	SMT BALJINDER KAUR Versus SRI GAUTAM KUMAR DAS and ANR	MR.A R AGARWALA	MR.A TALUKDAR(R-3) MR.K K BHATTAR-3 MR.J JOHN(R-3) MR.L SARMA(R-3)
8 MACApp./134/2016	ORIENTAL INSURANCE CO. LTD. Versus RAJU SARMAH and 2 ORS,	MS.N MODI MS P DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
WITH I.A.(Civil)/221/2016 in MACApp./134/2016	ORIENTAL INSURANCE CO. LTD. Versus RAJU SARMAH and 2 ORS,	MS.N MODI MS P DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
9 MACApp./372/2018 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus MD KHAIRUL ISLAM AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
WITH 10 MACApp./939/2018	MD MONOWAR ALI AHMED Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MR. S H RAHMAN (R2) MR. S MUKTAR (R2) MR. A J SAIKIA (R1) MR. S RAHMAN (R2) MR. U K DUTTA (R1) MR. B KAKATI (R1) MS B KASSHYAP (R1)
11 Tr.P.(C)./50/2019	SMT. SEEMA GHOSH Versus ISHIT GHOSH	MS. T SOM MR H DAS	
12 CRP(IO)/115/2019	NAZMINA KHATUN Versus AMIT GUPTA AND ANR.	MR. B J MUKHERJEE MS R SAHA	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA
13 Tr.P.(C)./62/2022	SMT. BASANTI KAIRI Versus KAILASH KAIRI	MRS. R RONGMEI MS. S DEVI N. LOHE E. YANTHAN	MR. R A CHOUDHURY MR. R A MAZUMDER
14 MFA/108/2022 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIJU BISWAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
WITH I.A.(Civil)/3523/2022 in MFA/108/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIJU BISWAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
15 CRP/126/2022	SMTI. DEEPIKA TAYE Versus CASIO KARAN PEGU AND 2 ORS	MR. P J SAIKIA MS D DUTTA	MR R M DAS(R-2) MS. D SAIKIA MS K PHUKAN(R-3) MR D SAIKIA
16 Tr.P.(C)./8/2023	SANGITA DUTTA Versus MANOJ KUMAR DAS	MR. A GANGULY MR. A DUTTA	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH
17 Tr.P.(C)./18/2023	SIKHA MONI BORDOLOI Versus JITEN BORDOLOI	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	DR. R SARMAH MS P SAHA

18	MFA/21/2023 WITH LCR 1 FILE, FIXED WITH I.A.(Civil)/747/2023 in MFA/21/2023	UNION OF INDIA . Versus M/S RIDDHI SIDDHI ENTERPRISE PVT. LTD .	MRS. A GAYAN	
		UNION OF INDIA Versus M/S RIDDHI SIDDHI ENTERPRISE PVT. LTD.	MRS. A GAYAN	
19	MFA/31/2023	M/S NEW INDIA ASSURANCE CO. LTD Versus SMTI. LALITA ROBIDAS AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. M TALUKDAR (R-1,2,3,4,5) MR Z HUSSAIN (R-6) MS. M BORUAH (R-1,2,3,4,5)
20	Tr.P.(C)/46/2023	MUSTT SHABANA YEASMIN Versus KAZI MD. SHAHNAWAZ AHMED	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	MR. R SHARMA MR E AHMED MR H R CHOUDHURY S. TALUKDAR MISS R A CHOUDHURY
21	Tr.P.(C)/50/2023	MUSTT MASUMA BEGUM Versus MD. SHAHIDUL ISLAM	MR. B CHOWDHURY	
22	Tr.P.(C)/54/2023	REEMASREE BORA Versus BHASKAR JYOTI BORAH	MS. P BHATTACHARYA MR B S DEKA	MR. S ISLAM MR A HAWARI
23	Tr.P.(C)/57/2023	SMTI SHAMPA KAR (PAUL) Versus PARTHA KAR	MR. G PHUKAN L KALITA	
24	Tr.P.(C)/78/2023	BARNALI BHUYAN NATH Versus UTPALJYOTI NATH	MR. R SALOI MR H AGARWAL	MS. N S THAKURIA
25	Tr.P.(C)/87/2023	SUSHANTO BISWAS AND 2 ORS. Versus ADITI DAS	MR. S P CHOUDHURY MR B DAS MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR MR. B PHUKAN	MR. H ALI B BARMAN
26	Tr.P.(C)/95/2023	SWATI BARUAH Versus SUNNY CHAKRABORTY		
27	Tr.P.(C)/97/2023	NEHA DEVI KHEMKA @ NEHA KHEMKA AGARWAL Versus NARAYAN PRASAD KHEMKA	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	MR. M SHARMA MS. S YASMIN
28	Tr.P.(C)/99/2023	JERINA SULTANA Versus ABDUL HAMID MANDAL	MR H R A CHOUDHURY MR. A AHMED U U KHAN MR A AHMED	
29	Tr.P.(C)/103/2023	RAIHENA BEGUM Versus MUSTT. AMBIA BEGUM AND ANR	MR. M H RAJBARBHUIYAN MR. A MANNAF MD A S ALI	MR Z MUKIT(R-1,2) MR. A SATTAR(R-1,2) MS. L DAS(R-1,2) MR A CHAKRABORTY(R-1,2) G IMTIAZ(R-1,2) MR A CHETIA(R-1,2)
30	Tr.P.(C)/117/2023	JYOTSHNA HAZARIKA Versus ANUPAM ROY	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR	
31	Tr.P.(C)/18/2024	LITTLESMITA BORA TAMULI Versus TRINAYAN TAMULI	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MS. P GARGO	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN
32	Tr.P.(C)/24/2024	NATIONAL INSURANCE CO LTD Versus RAMILA RABHA AND 3 ORS	JONA DEVI MS. S CHAKRABORTY MR C PHUKAN A. N. H PHOM	MR. R GOSWAMI(R-1,) MR D MONDAL(R-3) B DUTTA(R-1,)

33	Tr.P.(C)/37/2024	SMTI. JUNMONI GOGOI Versus DR. PRANJIT SANTONU BHAJONI	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. P BORDOLOI MR K J SAIKIA	MR N P DAS MR. M K DAS MS E K VAIPHEI MS. B CHETRY C SAIKIA S J DUTTA
34	Tr.P.(C)/44/2024	ASMINA KHATUN Versus SOLMON IQUBAL	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	MR. N HASAN MR. A HASAN
35	Tr.P.(C)/56/2024	PINKI BARUAH Versus DIPANKAR DOWARAH	MR. R SARMA A H CHOUDHURY	
36	MFA/57/2024 WITH LCR	BENJU BASUMATARY AND ANR Versus THE UNION OF INDIA	MS N RAFIQUE MR. S SUTRADHAR MR A N IQBAL J.P. BARUAH	MR. G PEGU DY.S.G.I.
37	MFA/59/2024 WITH LCR 1 FILE	M/S SHREE GAUTAM CONSTRUCTION COMPANY LTD Versus VEERVATI JATAV AND ORS	MR. S K GOSWAMI MR. R SHARMA	MR. A J SAIKIA (R-7)
38	Tr.P.(C)/66/2024	NASIMA KHAN Versus MD. JAMIR KHAN	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	
39	Tr.P.(C)/69/2024	RIPAKHI BARUAH Versus RUPJYOTI BORGOHAIN	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	MR U S BORGOHAIN M DAS
40	Tr.P.(C)/105/2024	MAMTA SARKAR MANDAL Versus AKHIRANJAN MANDAL	A I AHMED MS B DEVI MR P SAH MR A I AHMED	MR. S D ROY L HANGZO R BARMAN
41	I.A.(Civil)/173/2024 in MFA/15524/2023	NATIONAL INSURANCE CO. LTD. Versus FAKAR UDDIN AND ANR	MR. R K BHATRA MR. A SAIKIA MS P HUJURI MR H BHAGAWATI N DHAR	
	WITH MFA/15524/2023 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus FAKAR UDDIN AND ANR B	MR. R K BHATRA	
	WITH I.A.(Civil)/482/2024 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus FAKAR UDDIN AND ANR B	MR. R K BHATRA	
42	I.A.(Civil)/560/2024 IN MFA 5489/2023 in I.A.(Civil)/1674/2023	THE NATIONAL INSURANCE COMPANY LTD. Versus MD. AFJAL ALI AND ANR.	MR. P J BARMAN MS R TADO	MRS. P B BORDOLOI (R-2) MS. J PAUL (R-2)
43	I.A.(Civil)/578/2024 in MFA/13908/2023	ORIENTAL INSURANCE COMPANY LTD. Versus MUNI DEVI AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MD E AHMED (r-1) MR. F A HASSAN (r-1)
	WITH MFA/13908/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus MUNI DEVI AND ANR. E	MS. R D MOZUMDAR	
44	I.A.(Civil)/586/2024 in MFA/1774/2024	RUFIYA BEGUM @ RUPIA BIBI AND 2 ORS. Versus RAFIKUL ISLAM AND ANR.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MR. S DUTTA (R-2) MS S MOCHAHARI (R-2) MR. S DUTTA (R-2)
	WITH MFA/1774/2024 (Filing Number)	RUFIYA BEGUM @ RUPIA BIBI AND 2 ORS Versus RAFIKUL ISLAM AND ANR. F	MR. A R AGARWALA	
45	I.A.(Civil)/3771/2024 in MFA/10581/2024	MAMPI PAUL AND 3 ORS Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY

	WITH MFA/10581/2024 (Filing Number)	MAMPI PAUL AND 3 ORS Versus THE UNION OF INDIA H	MR J MOLLAH	
46	I.A.(Civil)/3900/2024 in MACApp./26/2018 (D/O) in MACApp./26/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus NASIRA BEGUM AND 3 ORS	MR. A J SAIKIA M CHETIA	
47	I.A.(Civil)/3977/2024 CAVT. NO.10832/024, B/O in MACApp./13532/2024 WITH MACApp./13532/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus RAJA HAZARIKA AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/15209/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus RAJA HAZARIKA AND 2 ORS	MR. R GOSWAMI	
48	I.A.(Civil)/4088/2024 in MACApp./532/2019	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus RAJA HAZARIKA AND 2 ORS SRI RABINDRA NATH DAS Versus UNITED INDIA INSURANCE COMPANY LIMITED H	MR. R GOSWAMI MR. M HUSSAIN	MR. B J MUKHERJEE
	WITH MACApp./532/2019	UNITED INDIA INSURANCE COMPANY LIMITED Versus SRI RABINDRA NATH DAS AND 2 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR. M HUSSAIN
49	I.A.(Civil)/320/2025 WITH LCR in MACApp./40/2024 WITH MACApp./40/2024	GITIKA BUZAR BARUAH Versus BARNALI DAS AND 3 ORS	S GURUNG	
50	I.A.(Civil)/856/2025 WITH LCR(PHOTOCOPY) in MACApp./219/2022 WITH MACApp./219/2022	TATA AIG GENERAL INSURANCE CO. LTD. Versus BARNALI DAS AND 4 ORS. RUNU LALUNG AND ORS Versus THE ORIENTAL INSURANCE CO LTD AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR N RAY (R-4) MR. S K GOSWAMI
	WITH MACApp./219/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. RUNI LALUNG AND 7 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. K K BHATTA MR. U DUTTA (R-1) B DUTTA
51	I.A.(Civil)/923/2025 in MFA/115/2017 WITH MFA/115/2017	NEW INDIA ASSURANCE CO. LTD Versus ON THE DEATH OF JAYDEEP DAS, HIS LEGAL HEIRS AND ANR	MR. R K BHATRA L A MAGAR	
	WITH MFA/115/2017	M/S NEW INDIA ASSURANCE CO. LTD Versus SRI JAYDEEP DAS and ANR	MR.R K BHATRA MR.A AHMED MS.P HAJURI MS.S DAS MR.P P DOLEY	MR.K BHATTACHARJEE(R-1) MR.D BANERJEE-1 MR.S KHAN(R-1) MR.J C BARUAH(R-1)
	WITH I.A.(Civil)/1487/2017 in MFA/115/2017	M/S NEW INDIA ASSURANCE CO. LTD. Versus SRI JOYDEEP DAS and ANR.	MR.A AHMED MR.P P DOLEY	

=====

LEAVE NOTE OF ADVOCATES FOR 21/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MS. M K BROWN	11-04-2025	To	21-04-2025
13)	MR D K DAS	21-04-2025	To	02-05-2025
14)	MRS. M A OZAH	21-04-2025	To	25-04-2025
15)	MR. O P BHATI	11-04-2025	To	03-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 21st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7660/2016	M/S. LOHIA CHARITABLE TRUST Versus UNION OF INDIA and 5 ORS.	MR. G CHOUDHURY MS.A HUSSAIN MR.K GOSWAMI MR.D GOGOI MR.P P BORA	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/695/2017	KABITA CHOUDHURY Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 4 ORS.	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, APDCL MR.S P CHOUDHURY(GA, ASSAM) MR.K D SARMASC, APDCL
3	WP(C)/7595/2017	BHABANANDA GOSWAMI Versus THE STATE OF ASSAM and 5 ORS.	MR.B D GOSWAMI MS.H DEKA MR.S BORTHAKUR	GA, ASSAM MS. R GOGOI MS. D DUTTA
4	WP(C)/3551/2018	BARNALI HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. J SARMAH	GA, ASSAM MR. S K TALUKDAR (R6) MR. P KAKATI (R6)
5	WP(C)/6633/2018	SIMARANI DEURI Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH MR. M C DAS MR. A BHATTACHARJEE	GA, ASSAM MR. R BORPUJARI SC, REVENUE
6	WP(C)/6947/2018	BABULAL GOENKA Versus THE STATE OF ASSAM AND 5 ORS.	MS M HAZARIKA MS. S KHOUND	GA, ASSAM MR G UZIR (R4) MR. S M BARUAH (R4) MR. M SAIKIA (R4)
7	WP(C)/6959/2018	BIMAL MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M SARANIA MR. B DEORI MS. I KEITZAR	GA, ASSAM MR. P HAZARIKA MR. H S BORAH
8	WP(C)/7110/2018	JAY KANTA RAMCHIARY AND 6 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K BORUAH MR. P THAKURIA MR. R S MISHRA	GA, ASSAM SC, BTC
9	WP(C)/7111/2018	NIKHIL BAIDYA Versus THE UNION OF INDIA AND 3 ORS	MR. A K PURKAYASTHA MS. P BASFORE MR B SARKAR	MR. S S ROY (CGC) ASSTT.S.G.I.
10	WP(C)/7142/2018	SAJJAN AGARWALA (MODI) Versus THE STATE OF ASSAM AND 6 ORS.	MR. S CHAMARIA MR. M ALI MR. S CHANDAK	MR G N SAHEWALLA (R-5 TO 7) GA, ASSAM MD ASLAM (R-5 TO 7) MR. P DEKA (R-5 TO 7) SC, REVENUE

11	WP(C)/7728/2018	SHAJAHAN ALI Versus THE DEPUTY COMMISSIONER, KAMRUP AND 5 ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM MR. R K BHUYAN (R3) MR. R. M. Rabha (R- 3) MS. R DUTTA (R3) MR. M KASHYAP (R3) MD. K ALI (R3)
12	WP(C)/7730/2018	SANJIB BHATTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. N N B CHOUDHURY MR. C K NATH MR. M DEWAN	GA, ASSAM MR. S P ROY(R-4) JYOTISH DAS(R-4) MS. P AGARWALA(R-4) MR.T YADAV(R-4)
13	WP(C)/7750/2018	CHUMI GOSWAMI Versus STATE BANK OF INDIA AND 4 ORS.	MR. S C BISWAS MR. RAJARSHEE DE MS A DAS MR. F A HASSAN	MR H BURAGOHAIN (R4) MR S S SHARMA (R4) MS L SHARMA (R4) MR. R GOSWAMI (R5) MR. R GOSWAMI (R5) DR. B N GOGOI (R1-R3) MS. M SAIKIA (R5) MS. P BORTHAKUR (R5)
14	WP(C)/7822/2018	M/S. NEHA INDUSTRIES AND ANR. Versus UNITED BANK OF INDIA	MR D C K HAZARIKA MS J KALITA	MR. A PARVEZ MS E BHARALI MR D GOGOI MR. B ROY
15	WP(C)/8225/2018	PRIYANKA BARUTI AND 9 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MRS. V L SINGH (R5, R6, R7) SC, NHAI SC, REVENUE
16	WP(C)/8276/2018	ST. XAVIERS SCHOOL AND ANR. Versus UNION OF INDIA AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL MR. S SAIKIA ASSTT.S.G.I. SC, INCOME TAX
17	WP(C)/3386/2019	SANJEET PATEL Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MS. P BHATTACHARYA MR. J K GOSWAMI MR. M BISWAS MR. A BHATTACHARYYA MR. A BORUA MR N Z CHOUDHURY MS M DAS MR N A MAZARBHUIYA MR D J BORO M ALI	SC, FOREST

ORDERS

18	WP(C)/7171/2018	SRIDHARI DUSAD Versus THE STATE OF ASSAM AND 3 ORS	MR U BHATTACHARJEE MR. T GOGOI MR. T P DAS MR. D C C PHUKAN	GA, ASSAM MR. S ISLAM (R4) MR A HAWARI (R4)
19	WP(C)/8349/2018	BAHADUR ALI AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B C DAS MR. D A KAIYUM MR E HUSSAIN	DR. B AHMED SC, CO OP GA, ASSAM
20	WP(C)/5184/2023 WITH OFFICE NOTE	DILIP DAS AND 15 ORS. Versus THE STATE OF ASSAM AND 5 ORS. B	MR. M K CHOUDHURY MR. T ISLAM MS K DAS	GA, ASSAM

=====				
=====				
LEAVE NOTE OF ADVOCATES FOR 21/04/2025				
-				

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MS. M K BROWN	11-04-2025	To	21-04-2025
13)	MR D K DAS	21-04-2025	To	02-05-2025
14)	MRS. M A OZAH	21-04-2025	To	25-04-2025
15)	MR. O P BHATI	11-04-2025	To	03-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,21st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/931/2025 in WP(C)/6901/2024	NOOR AHMED TAPADAR Versus THE ASSAM RIFLES	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MRS S BARUAH(C.G.C)
	WITH WP(C)/6901/2024	NOOR AHMED TAPADAR Versus THE UNION OF INDIA AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MRS S BARUAH(C.G.C) DY.S.G.I.
ADMISSION				
2	WP(C)/1730/2018	082300766 CT/GD DHANJIT KHATANIAR Versus THE UNION OF INDIA AND 3 ORS.	MR. R PHUKAN MR. R MAHANTA MR. S NEOG MS. S G BARUAH MS B DAS MS B DAS MR B SAIKIA MR. D THAKURIA	MRS. A GAYAN (CGC, R1-R4) ASSTT.S.G.I.
3	WP(C)/2159/2018	PHOOLMAYA LIMBOO Versus COAL INDIA LTD. AND 2 ORS.	DR. R SARMAH MS. P SAHA	MR. M Z AHMED (R1-R3) MR. A M DUTTA (R1-R3) SC, COAL INDIA
4	WP(C)/2417/2018	HAIDAR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR M H AHMED MR A. HUSSAIN	MR. S P DAS MR. B GOGOI (SC, FINANCE DEPARTMENT) SC, LABOUR AND UNEMPLOYMENT SC, FINANCE
5	WP(C)/2705/2018	MEGHALI NATH Versus THE STATE OF ASSAM AND 2 ORS.	MS. M BORAH MR. B B BORAH MS L BARUAH	GA, ASSAM MR. R. M. DAS(SC, URBAN WATER SUPPLY & SEWERAGE BOARD) MR. S P CHOUDHURY (R-2,3)
6	WP(C)/2770/2018	MUKESH KUMAR JHA Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. S S ROY(CG),ASSTT.S.G.I. MR B SARMAH (SC, RAILWAY, R-4 & 5)
7	WP(C)/5061/2018	MRIDUL DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. B C DAS MR. U DUTTA	DR. B AHMED SC, IRRIGATION

8	WP(C)/5829/2021 FIXED	CHANDAN CHANGKAKOTY AND 3 ORS Versus THE STATE OF ASSAM AND 2 OTHERS.	MR S C PANDIT MD S ULLAH	MR S P DAS, SC CRAFTSMEN & TRAINING SC, INDUSTRIES
9	WP(C)/5147/2023 B/O	JINTU CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MS. P DEVI	SC, P H E SC, K A A C
10	WP(C)/6106/2023	PABIN CH. BORO Versus THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR. A HUSSAIN A. K. KANU	MR. C SHARMA (R-6) MS. A RANA (R-6) MS P BORUAH (R-6) SC, PWD
11	WP(C)/6367/2023 FIXED	HRITU RAJ DEY Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS MR. S BISWAS MS D DEVI	GA, ASSAM SC, PWD
12	WP(C)/1355/2024 B/O	DHRITIMAN RAY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MD. S HUDA MD. K ISLAM	GA, ASSAM MR. J HANDIQUE, SC REVENUE
13	WITH WP(C)/1842/2024	KISHOR KUMAR DEKA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. R PHUKAN	GA, ASSAM SC, REVENUE
14	WP(C)/1621/2024 B/O	PUNGKHA MUCHAHARY Versus THE UNION OF INDIA AND 2 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	DY.S.G.I.
15	WITH WP(C)/4687/2023	PUNGKHA MUCHAHARY Versus UNION OF INDIA AND 2 ORS	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	MR. S K MEDHI DY.S.G.I.
16	WP(C)/2726/2024	RISHA BARUAH AND 2 ORS. Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AEGCL
17	WP(C)/764/2025	SRI PRATAP CHANDRA DEKA Versus THE STATE OF ASSAM	MR. B K BHAGAWATI MR D S DEKA MR B S DEKA	SC, P W D
<u>ORDERS</u>				
18	Cont.Cas(C)/369/2020 FIXED	ARUP JYOTI KARMAKAR Versus LT. GEN SUKHDEEP SANGWAN AND ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. U K NAIR MR. A CHETRY MR. A BORUA MR. M P SARMA MS U SHARMA	MRS. A GAYAN (R 1,2,3)
19	Cont.Cas(C)/606/2022	HASIBA BEGUM Versus SYEDAIN ABBASI AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA R K HAJONG	MR. R R Gogoi
20	WP(C)/6801/2024	SHEIKH HASINA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM MR. A S TAPADER (R-4) MR M AHMED(R-4)
21	Cont.Cas(C)/20/2025 FIXED	RANAPRATAP BEZBARUAH Versus CHANDAN SARMAH AND 2 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY	
22	I.A.(Civil)/1137/2025 in WP(C)/6891/2023	YACHANG OMO Versus UNION OF INDIA	MR. V RAJKHOWA MR A.J.SARMA	MR. S K MEDHI MR. S P CHOUDHURY DY.S.G.I.
	WITH WP(C)/6891/2023	SANJIB NARZARY AND 5 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. V RAJKHOWA MR A.J.SARMA	MR. S K MEDHI MRS. R DEVI (r-1) MR. S P CHOUDHURY DY.S.G.I.

=====				
=====				
LEAVE NOTE OF ADVOCATES FOR 21/04/2025				
-				

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MS. M K BROWN	11-04-2025	To	21-04-2025
13)	MR D K DAS	21-04-2025	To	02-05-2025
14)	MRS. M A OZAH	21-04-2025	To	25-04-2025
15)	MR. O P BHATI	11-04-2025	To	03-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,21st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 25

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./1120/2023	PRANAB SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH MR. P K GARODIA MR H BETALA MR C KUMAR S. J. SAHARIAH B. D. KAKATI	MR. R K BHUYAN(R-2) MR. S A SINGH(R-2) MR. A BHATTACHARJEE (R-2) PP, ASSAM
2	Crl.Pet./1421/2024	JAI BHAGWAN Versus THE STATE OF ASSAM	MR. N ANAND MR. B BRAHMA	PP, ASSAM
3	Crl.Pet./1454/2024	SAYED ALI SK @ SAIYAD ALI AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. R ISLAM S BEGUM T TALUKDAR	MR M Z SHAH(R-2) PP, ASSAM
4	Crl.Pet./1467/2024	MD. UMAR FARUK Versus THE STATE OF ASSAM	MR. N ANAND MR. B BRAHMA	PP, ASSAM
5	Crl.Rev.P./30/2025	ANJU ARA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	MR. M K SHARMA(R-2) MR A MOHAMMAD (R-2) PP, ASSAM
6	Crl.Rev.P./39/2025	FARUK HUSSAIN Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	MR. M SMITH(R-2) B BORA (R-2) PP, ASSAM
ORDERS				
7	Crl.Pet./505/2020	MUSLIMA BEGUM LASKAR Versus THE STATE OF ASSAM AND 13 ORS.	MR M J QUADIR MR. K MIRA	MR F Z MAZUMDER (R-5,6) PP, ASSAM
8	Crl.Pet./639/2023	LALMAMUD BOKSA Versus THE STATE OF ASSAM AND ANR	MS J HAZARIKA MS N AKTAR	PP, ASSAM
9	Crl.Pet./293/2024	JAGADISH DEKA Versus THE STATE OF ASSAM AND ANR	MR. B BARUAH	PP, ASSAM
10	Crl.Rev.P./442/2024	CHANDANA PATHAK Versus ARNAB SAIKIA	MR. N K KALITA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/04/2025

-

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MS. M K BROWN	11-04-2025	To	21-04-2025
13)	MR D K DAS	21-04-2025	To	02-05-2025
14)	MRS. M A OZAH	21-04-2025	To	25-04-2025
15)	MR. O P BHATI	11-04-2025	To	03-05-2025